



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Wednesday,1st May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM****COURT NO: 1****[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/50/2016	SRI ANIT CHETRI and 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR.A C BORBORA MRS.R BORBORA MR.M SMITH MS.M DUTTA	MS.M HAZARIKA(Sr.Adv.)(R-8) GA, ASSAM MR D K DAS, ADVOCATE, AMICUS CURIAE MS.S KHOUND(R-8) SC, WATER RESOURCE(MR.B.CHETRI) MR.R K BORA
2	WITH PIL/74/2019	ON THE DEATH OF SANTI LAL ACHARJEE, HIS LEGAL HEIR SMTI. SUMITA ACHARJEE Versus THE STATE OF ASSAM AND ORS	MR G P BHOWMIK MS. J PURKAYASTHA MR. S S ROY	MR.T J MAHANTA MR. P J PHUKAN GA, ASSAM MR. A C BURAGOHAIN MR. Y DOLOI (R- 1,2&3) MR. R K D CHOUDHURY, A.S.G.I. MR. P P DUTTA MR. R HAZARIKA, ADDL. AG, ASSAM MS. P BHATTACHARJEE
	WITH I.A./1340/2015 in PIL/74/2019	SANTI LAL ACHARJEE Versus THE STATE OF ASSAM AND ORS	MARG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY	MR.P J PHUKAN GA, ASSAM MR.P BORAH
3	WITH PIL/38/2022	ORIENTAL RURAL DEVELOPMENT SOCIETY AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS (AMICUS CURIAE) MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM MR. N M DUTTA (R-4,5) MR. S C KHOUND (R-4,5)
4	WA/49/2017 FIXED	NOOR UDDIN Versus THE STATE OF ASSAM and 6 ORS	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM SC, SECONDARY EDUCATION MRS.S UPADHYAY(R-6)
5	I.A.(Civil)/1621/2017 in WA/115/2017	ASSAM GOVT. CONSTRUCTION CORPORATION LTD and ANR Versus SRI BHUPEN CH GOSWAMI and 53 ORS	MR.S K GOSWAMI MR.N BARMAN MR.B K GOSWAMI	MR.T J MAHANTA(Sr.Adv.)(R- 1-4,8,10,11,17,23,39,40&49) MR.B BORAR- 1- 4,8,10,11,17,23,39,40and49 MR.A BARUA(R- 1- 4,8,10,11,17,23,39,40&49)

	WITH WA/115/2017	ASSAM GOVT. CONSTRUCTION CORPORATION LTD and ANR Versus SRI BHUPEN CH GOSWAMI and 53 ORS	MR.S K GOSWAMI MR.N BARMAN MR.B K GOSWAMI	MR.T J MAHANTA(Sr.Adv.)(R-1-4,8,10,11,17,23,39,40&49) MR.B BORAR- 1-4,8,10,11,17,23,39,40and49 MR.A BARUA(R- 1-4,8,10,11,17,23,39,40&49)
6	WP(C)/5993/2017	R. VANLALCHAMI Versus THE STATE OF MIZORAM AND 7 ORS	MR.S CHOUDHURY MR.S DUTTA	SC, GHC GA, MIZORAM
7	Cont.Cas(C)/635/2020	VIRENDRA DUTT GYANI Versus BARUN MITRA AND 5 ORS	MS. B CHOWDHURY MS H DEKA	MR. R K D CHOUDHURY (R-1,2) MR. K GOSWAMI, R-4 MR R DHAR MR R DHAR MS. L DEVI (R-1) MR. B J MUKHERJEE
8	WA/61/2023	DOMON LONGMAILAI Versus THE STATE OF ASSAM AND 7 ORS (B)	MR. B BARUAH MR. B BARUAH MR S HUSSAIN	SC, P W D SC, FINANCE SC, N C HILLS
9	WA/287/2023	THE STATE OF ASSAM AND ANR. Versus DIPAK GOGOI AND 4 ORS.	GA, ASSAM	
	WITH I.A.(Civil)/3787/2023 in WA/287/2023	STATE OF ASSAM AND ANR Versus DIPAK GOGOI,	MR. D NATH	
10	Cont.Cas(C)/562/2023	DIPANKAR LAHKAR Versus PABITRA RAM KHAUND, IAS AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MR P NAYAK
11	Cont.Cas(C)/589/2023	DIPALI BARMAN Versus MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	MR. N J KHATANIAR
12	Cont.Cas(C)/787/2023 FIXED	ANOWAR HUSSAIN AHMED Versus B P BASUMATARY	MR H DAS MR. B C DEKA D BARUAH	MR. B GOGOI SC, HEALTH
13	I.A.(Civil)/2089/2023 in WA/6763/2023	THE STATE OF ASSAM AND 2 ORS. Versus AMARENDRA NATH	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI	MR. D DAS SR. ADV (r-1) MR. B GOGOI (R-1)
	WITH WA/6763/2023 (Filing Number)	THE STATE OF ASSAM AND 2 ORS. Versus AMARENDRA NATH A	MR. P N GOSWAMI	
14	I.A.(Civil)/3037/2023 in WA/2493/2023	UNION OF INDIA AND 4 ORS. Versus NO 134502953 CONSTABLE/COOK KOMAL	MR. B CHAKRAVARTY	MR. R MAZUMDAR MR H BEZBARUA MR W R MEDHI MR P TALUKDAR
	WITH WA/2493/2023 (Filing Number)	UNION OF INDIA AND 4 ORS. Versus NO 134502953 CONSTABLE/COOK KOMAL B	MR. B CHAKRAVARTY	
	WITH I.A.(Civil)/2546/2023 (Filing Number)	UNION OF INDIA AND 4 ORS. Versus NO 134502953 CONSTABLE/COOK KOMAL B	MR. B CHAKRAVARTY	
15	I.A.(Civil)/3718/2023 in WA/9988/2023	THE STATE OF ASSAM AND ANR. Versus SUHEL ALOM CHOUDHURY AND 5 ORS.	MR. D NATH SR. GA, ASSAM	
	WITH WA/9988/2023 (Filing Number)	STATE OF ASSAM REPRESENTED BY THE CHIEF SECRETARY Versus SUHEL ALOM CHOUDHURY B	MR. D NATH	

16	I.A.(Civil)/3834/2023 in WA/10000/2023	THE STATE OF ASSAM AND ANR. Versus BABUL DAS AND 3 ORS.	MR. D NATH SR. GA, ASSAM	MR. B K GOGOI (R-1)
	WITH WA/10000/2023 (Filing Number)	CHIEF SECRETARY GOVT OF ASSAM Versus BABUL DAS B	MR. D NATH	
17	WP(C)/5805/2023	MADHABI CHANGMAI Versus THE UNION OF INDIA AND 6 ORS	MR. P K GOGOI MR. A BURAGOHAIN	MR. S S ROY (R-1,2,3,4,5 AND 6) DY.S.G.I.
18	WP(C)/5994/2023	SMTI. BHARATI SAIKIA AND ANR. Versus UNION OF INDIA AND 4 ORS	DR G J SHARMA MR M CHANDA MR S NATH MR C M KIKON	MR. M R LASKAR (r-5) MRS. A GAYAN MR N SARMA (r-5) DY.S.G.I.
19	I.A.(Civil)/1194/2024 B/O in WA/2870/2024	ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN A GAUTAM MR. C TALUKDAR	GA, ASSAM DY.S.G.I.
	WITH WA/2870/2024 (Filing Number)	ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS H	MR. T K BHUYAN	
	WITH I.A.(Civil)/2871/2024 (Filing Number)	ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS H	MR. T K BHUYAN	
20	I.A.(Civil)/1223/2024 in WA/2889/2024	M/S S B N INDUSTRIES PVT LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D SARAF MR.S S GUPTA	SC, FINANCE & TAXATION SC, INDUSTRIES
	WITH WA/2889/2024 (Filing Number)	M/S S B N INDUSTRIES PVT LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. D SARAF	
21	I.A.(Civil)/1230/2024 in WA/4638/2024	THE GAUHATI HIGH COURT AND 2 ORS Versus HASNINE ALAM AND 3 ORS	MR H K DAS	SC, AG (A AND E) GA, ASSAM SC, FINANCE
	WITH WA/4638/2024 (Filing Number)	THE GAUHATI HIGH COURT AND 2 ORS Versus HASNINE ALAM AND 3 ORS G	MR H K DAS	
	WITH I.A.(Civil)/4640/2024 (Filing Number)	THE GAUHATI HIGH COURT AND 2 ORS Versus HASNINE ALAM AND 3 ORS G	MR H K DAS	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
22	WA/28/2024 FIXED	M/S DIBRU DANGIRI RIVER PART-I MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U DUTTA MR. B. KUMAR B DUTTA	GA, ASSAM SC, FISHERY
	WITH WP(C)/6854/2023	DIBRU DANGIRI RIVER PART-I MEEN SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	SC, CO OP GA, ASSAM MR. M K HUSSAIN FOR CAVEATOR SC, FISHERY
	CAVT. NO. 13122/023,			
24	WA/121/2024	DIBYAJYOTI BORAH AND 6 ORS Versus THE STATE OF ASSAM AND ANR B	MR. S BANIK MR A CHAKRABORTY MS F BEGUM	
25	WA/122/2024 CAVT./175/2024	GOBIN SARMAH Versus THE STATE OF ASSAM AND 3 ORS E	MR. A R BHUYAN MR N Z CHOUDHURY	MR. K BORUAH MS. P BORAH SC, SEC. EDU. FOR CAVEATOR
26	WA/132/2024 FIXED	THE POWER GRID CORPORATION OF INDIA LTD. AND ANR. Versus THE UNION OF INDIA AND 28 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS T J SAHEWALLA MS K BHATTACHARYYA	MR. P K TIWARI (r-4 to 11,15 to 29) GA, ASSAM MR. A R GOGOI (r-4 to 11,15 to 29)

	WITH I.A.(Civil)/1237/2024 in WA/132/2024	THE POWER GRID CORPORATION OF INDIA LTD. AND ANR. Versus THE UNION OF INDIA AND 28 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS T J SAHEWALLA MS K BHATTACHARYYA	MR. P K TIWARI (r-4 to 11,15 to 29) GA, ASSAM MR. A R GOGOI (r-4 to 11,15 to 29)
27	WP(C)/2258/2024	UNION OF INDIA AND 3 ORS. Versus SMT ZANGHRING ANAL		
28	WP(C)/2274/2024	UNION OF INDIA AND 3 ORS. Versus JC-670275H EX SUBEDAR (HONY LT) JHUNU SINGH CHOUDHURI	MR. U K GOSWAMI	
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
29	WP(C)/2068/2024	BHARAT SANCHAR NIGAM LIMITED (BSNL) AND 2 ORS Versus MRINAL KANTI BHATTACHARJEE	MR B PATHAK MR B HAZARIKA MR. M SHARMAH	
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
30	WA/11/2018	CENTRAL BANK OF INDIA Versus RABIN CHANDRA SARMA	MR. M K MISRA	MR. S UKTAR
	WITH I.A.(Civil)/234/2018 in WA/11/2018	CENTRAL BANK OF INDIA Versus RABIN CHANDRA SARMA	MR. M K MISRA	
31	PIL(Suo Moto)/2/2023 FIXED	IN RE- PLIGHT OF CHILDREN IN TEMPORARY SHELTER HOMES Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. (AMICUS CURIAE)	MRS. R S CHOWDHURY, R-2, ASLSA
32	PIL/51/2023	JOYDEB DAS Versus THE STATE OF ASSAM AND 4 ORS	MS. L DEVI MR. S BIKASH	GA, ASSAM SC, GMC SC, FINANCE
33	WA/322/2023	AFIKAN NESSA Versus THE STATE OF ASSAM AND 5 ORS. H	MR. B J GHOSH MR H RAHMAN	SC, ELEM. EDU
34	WP(C)/1417/2023	SAURAV CHETIA AND 14 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. M BHAGABATI MS. B TALUKDAR MS M GOGOI	GA, ASSAM MR. U K NAIR(R-4,5,6,7) MS. A VERMA(R-4,5,6,7) MS. SUDAKSHINA K.(R-4,5,6,7) MR. S S ROY MR. A BORO(R-4,5,6,7) DY.S.G.I. SC, NRL
35	PIL/1/2024	FAZLUZZAMAN MAZUMDER Versus THE STATE OF ASSAM	PETITIONER IN PERSON	GA, ASSAM
		- ADMISSION WITH NOTICE SERVED - REPLY FILED -		
36	WP(C)/3832/2022	MAYNUL HOQUE CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, SEC. EDU. SC, FINANCE
37	WP(C)/4764/2022	SHAH SYED AHADUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M R SODIAL MS S Z HAYAT H. BHARALI	MR. T J MAHANTA, SC, GAUHATI HIGH COURT GA, ASSAM
38	WP(C)/5899/2023 FIXED	ROHIT CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. W SHARMA	GA, AP MR. R K D CHOUDHURY (DY.S.G.I.) DY.S.G.I. SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 01/05/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
6)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
7)	MR B ACHARYYA	20-04-2024	To	15-06-2024
8)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
9)	MR P C DEY	26-04-2024	To	04-05-2024
10)	MR. B P SINHA	25-04-2024	To	03-05-2024
11)	MR. S K SINHA	25-04-2024	To	22-05-2024
12)	MR. M DUTTA	01-05-2024	To	02-05-2024
13)	MR. D BORAH	30-04-2024	To	01-05-2024
14)	MR. D SAIKIA	30-04-2024	To	04-05-2024
15)	MR. M RAHMAN	30-04-2024	To	24-05-2024
16)	MR M Z AHMED	30-04-2024	To	02-05-2024
17)	MR. A M DUTTA	30-04-2024	To	02-05-2024
18)	MS B DUTTA	30-04-2024	To	02-05-2024
19)	MR. A R SIKDAR	01-05-2024	To	03-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday, 1st May 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/5829/2021	CHANDAN CHANGKAKOTY AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR S C PANDIT MD S ULLAH	SC, INDUSTRIES
2 Cont.Cas(C)/198/2024	SMTI. BARNALI DIHINGIA Versus SRI RAJESH TIWARI	MR A DASGUPTA MS B DAS MR J K SHARMA	
3 Cont.Cas(C)/201/2024	SADANANDA BARUAH Versus RAJESH TIWARI	MR A DASGUPTA MS B DAS MR J K SHARMA	
4 Cont.Cas(C)/218/2024	SANJIB BHARTI AND 13 ORS. Versus S. KISHORE (IPS) AND 5 ORS.	MR. R MAZUMDAR MD H R AHMED MR A MALEK	
5 WP(C)/1191/2024 FIXED	PURNIMA GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	GA, ASSAM SC, REVENUE
6 WP(C)/1308/2024	NILKAMAL SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR R RAJKHOWA B KHAKHLARY MS M GOGOI MS P GOGOI MS. K DEKA MS M SARMA U SWARGIARY MS R BEGAM MS LUBNA CHOUDHURY	SC, FOREST
7 WP(C)/1897/2024 CAVT. NO.03432024,117800003622/024, FIXED, WITH CAVT. NO. 343/2024, CAVT. NO. 362/2024	ASSOCIATION OF SCIENTIFIC AND TECHNICAL OFFICERS (ASTO), Versus THE UNION OF INDIA AND 5 ORS.	MR. B D GOSWAMI MR B BURAGOHAIN MS. S E AHMED MR. J M GOGOI M AHMED	MR N SARMA MR B CHOUDHURY DY.S.G.I. FOR CAVEATOR FOR CAVEATOR
8 WP(C)/2039/2024 FIXED	MD. FAYJUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, AGRI. DEPARTMENT
9 WP(C)/2141/2024	UTTAM KALITA Versus THE STATE OF ASSAM AND ANR	MR M CHANDA MR S CHOUDHURY MS R MEDHI K ABHINABA	MR. S P CHOUDHURY SC, HOUSING AND URBAN AFFAIRS SC, URBAN WATER SUPPLY AND SEWERAGE
10 WP(C)/2142/2024	MANOJ KUMAR ROY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GHOSH MS F AHMED	GA, ASSAM

11	WP(C)/2177/2024 FIXED	BASISTHA THAKURIA AND ANR Versus THE STATE OF ASSAM AND 17 ORS	MR. D SARMAH MR B KAUSHIK MR. S HAZARIKA S. J. SAHARIAH B. D. KAKATI	GA, ASSAM
12	WP(C)/2254/2024 FIXED	DR. ALPANA MAHANTA Versus THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR N K SARMA	GA, ASSAM MR S P DAS (R-2,3,4) SC, DIRECTORATE OF EMPLOYMENT
13	WP(C)/2259/2024	MD. RAFIQU L ISLAM AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN	SC, FOREST
14	WP(C)/2264/2024	NITYANANDA GIRI Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANAR MR. J SINGH MS. T BARKAKATI PRAKASH BORAH	GA, ASSAM SC, PWD
15	WP(C)/2277/2024	TAPASH KUMAR PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM
16	WP(C)/2287/2024	JUNU KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	SC, P H E SC, WATER RESOURCE
17	WP(C)/2290/2024	GITARTHA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH SC, PWD

ORDER (IMPLEADMENT OF PARTY)

18	I.A.(Civil)/1209/2024 in Cont.Cas(C)/376/2023	UTPAL GOSWAMI Versus SURANJANA SENAPATI AND 2 ORS	MR. N J GOGOI M.A. BEGUM	
	WITH Cont.Cas(C)/376/2023	UTPAL GOSWAMI Versus SURANJANA SENAPATI AND 2 ORS	MR. N J GOGOI M.A. BEGUM	
19	I.A.(Civil)/1210/2024 in Cont.Cas(C)/382/2023	DR. KUMARENDRA NATH Versus DR ASHOK BABU, IAS	MR. S SAIKIA	
	WITH Cont.Cas(C)/382/2023	DR. KUMARENDRA NATH Versus AVINASH P JOSHI	MR. S SAIKIA	

ADMISSION

20	WP(C)/1521/2021	REKIBUDDIN BORA Versus THE ASSAM STATE WAREHOUSING CORPORATION AND ANR	MR S BORTHAKUR	
21	WP(C)/1468/2023	MARAB UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR N SARMA MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	SC, P AND R.D. GA, ASSAM
22	WP(C)/1968/2023 FIXED	ROHINI PHANGCHOPI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. S C KEYAL (R 6) SC, EDU SC, WATER RESOURCE
23	WP(C)/3793/2023	BANITA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR R S CHAUHAN MR D SHARMA MR. M KALITA	SC. HEALTH GA, ASSAM SC, G U SC, WATER RESOURCE

24	WP(C)/4041/2023	RUPAM TALUKDAR Versus THE UNION OF INDIA AND 5 ORS	MR. N K KALITA	MR. K GOGOI DY.S.G.I.
25	WP(C)/4254/2023	JEMANANDA RAY Versus THE UNION OF INDIA AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS. D. DEVI	MS. B SARMA DY.S.G.I.
26	WP(C)/4694/2023 CAVT. NO.08102/023,	MD. KHAJA HANIF AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	GA, ASSAM MR. M I HUSSAIN FOR CAVEATOR SC, REVENUE
27	WP(C)/4822/2023 B/O	LUKUMONI KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG SC, FINANCE SC, HEALTH
28	WP(C)/5099/2023	MANOSHI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR G BORDOLOI MS. J BURAGOHAIN MR. A METO	
29	WP(C)/6836/2023	ANUREKHA BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. J C CHAUDHURY MR. A M DUTTA MR G C SHARMA MR S P PAUL	GA, ASSAM SC, AAU
30	WP(C)/903/2024 B/O	AJIT DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, FINANCE
31	WP(C)/1093/2024 B/O	SHAYED MASUD MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
32	WP(C)/1299/2024 FIXED	SAKIR AHMED CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM
ORDERS				
33	Cont.Cas(C)/204/2023	PARTHA PRATIM MAHANTA Versus SMT. JAYMATI PATOWARY AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	MR. K N CHOUDHURY (R-1,2,3,4,5,6) MR. A CHAMUAH (R-1,4,5,6) MISS. R R KAKATI (R-1,4,5,6) MR. D J DAS(r-2,3) MS N MAHANTA (R-1,4,5,6) MR. H G HAZARIKA (R-1,4,5,6)
34	Cont.Cas(C)/274/2023	DHIRENDRA ROY @ DHIRENDRA KUMAR ROY Versus KAILASH KARTIK AND 3 ORS.	MR. B PURKAYASTHA MR. B ZAMAN	
35	Cont.Cas(C)/397/2023 FIXED	NURANI KHATUN Versus M S MANIVANNAN, I.A.S. AND ANR	MR M A ISLAM MR J I MONDAL	MR. N UPADHAYAY (R-1)
36	Cont.Cas(C)/521/2023 FIXED	RAJAT SUBHRA BHATTACHARJEE Versus SAMIR SINHA AND ANR	MR. N BORAH N AHMED MR M.J. BHARALI	MR. B GOGOI (r-1,2) MR P NAYAK (r-1,2) MR A CHALIHA (r-1,2)
37	Cont.Cas(C)/723/2023	MURSHIDA BEGUM Versus MRINAL SAIKIA	MD. A HASSAN MR. D RABHA	
38	WP(C)/6991/2023 B/O	RUDRA SUKLA BAIDYA Versus THE UNION OF INDIA AND 7 ORS	MR S KHOUND MS. N BORAH MR. J PAULO	GA, ASSAM DY.S.G.I.
39	Cont.Cas(C)/99/2024	MONJIT ROY Versus ADITYA KHAITAN	MR. R MAJUMDAR MR. M K NATH MS. J GHOSH	MS. S SARMA
40	I.A.(Civil)/111/2024 in WP(C)/5534/2022	HEMANTA HAZARIKA AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, AFDC

	WITH WP(C)/5534/2022	HEMANTA HAZARIKA AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR MR. N J KHATANIAR	GA, ASSAM SC, AFDC
41	WITH WP(C)/5875/2022	PRIYANKA BHARALI AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	SC, AFDC SC, WATER RESOURCE
42	WITH WP(C)/6401/2022	MANIKA DAS AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA MR P DOLEY	GA, ASSAM SC, AFDC
43	Cont.Cas(C)/150/2024	JURI KALITA DUWARAH Versus RAHUL CHANDRA DAS AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY	MR. S S ROY (r-2) MR. D NATH (R-1,2) MS. N BARMAN (R-1,2) MR. S BORTHAKUR (r-2) O ASSUMI (R-1,2)
44	WP(C)/370/2024	REZZAK ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. L R MAZUMDER MR. A Z AHMED S W HUSSAIN	MR. S U AHMED (r-8) MR A HAWARI (r-8) SC, P H E
45	I.A.(Civil)/1218/2024 in WP(C)/5668/2023	DWIPEN DAS AND ANR Versus THE STATE OF ASSAM AND 91 ORS	MR. M KALITA MR M SARMA MR. J HATIMURIA	GA, ASSAM SC, GAD
	WITH WP(C)/5668/2023	DWIPEN DAS AND ANR Versus THE STATE OF ASSAM AND 91 ORS	MR. M KALITA MR M SARMA MR. J HATIMURIA	GA, ASSAM MR. C K S BARUAH (R-1, R-2 & R-3) SC, GAD
46	WP(C)/1262/2024	SUBHASH KUMAR Versus PUNJAB NATIONAL BANK AND 5 ORS	PETITIONER IN PERSON	SC, PNB
HEARING				
47	WP(C)/1046/2022 FIXED	JADUBANGSH ROY @ JADUBANGSH RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/05/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
6)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
7)	MR B ACHARYYA	20-04-2024	To	15-06-2024
8)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
9)	MR P C DEY	26-04-2024	To	04-05-2024
10)	MR. B P SINHA	25-04-2024	To	03-05-2024
11)	MR. S K SINHA	25-04-2024	To	22-05-2024
12)	MR. M DUTTA	01-05-2024	To	02-05-2024
13)	MR. D BORAH	30-04-2024	To	01-05-2024
14)	MR. D SAIKIA	30-04-2024	To	04-05-2024
15)	MR. M RAHMAN	30-04-2024	To	24-05-2024
16)	MR M Z AHMED	30-04-2024	To	02-05-2024
17)	MR. A M DUTTA	30-04-2024	To	02-05-2024
18)	MS B DUTTA	30-04-2024	To	02-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 1st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7779/2019 WITH LCR	FAJIRAN BEGUM @ FAJIRAN NECHA @ FAJARI BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. S C PANDIT MISS. M DAS MS. D GHOSH (AMICUS CURIAE)	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/2034/2020	HAFIZUDDIN @ HABIZUDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/1311/2023 WITH LCR	RAMJAN ALI Versus THE UNION OF INDIA AND 7 ORS	MR. J AHMED MR S ISLAM MR. R ISLAM R BEGUM H G DAISY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/2263/2023 WITH LCR	DILBAR ALI @ DILBAR SHEIKH Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
5	WP(C)/2271/2023 WITH LCR	MUSSTT NAJIA @ NAJIYA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A SARMAH MS. N KALITA MS. S DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
6	WP(C)/4413/2023	AZUFA KHATUN @ ASUBHA KHATUN @ AJUFA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR S C DAS P BURAGOHAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/5787/2023 WITH LCR	MUSTT JAHANARA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR H BEZBARUA MS. P K DEVI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	WP(C)/5932/2023	SALEHA DEWAN Versus THE UNION OF INDIA AND 5 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/7148/2023	MD AFAZUDDIN @ MD AFFAZUDDIN AHMED @ MD ALAUDDIN @ MD ALLA UDDIN Versus THE UNION OF INDIA AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/44/2024 WITH LCR	CHAHERA KHATUN @ SAHERA KHATUN @ MUSTT SAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR S HOQUE M ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/85/2024 WITH LCR	MD ABED ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	WITH WP(C)/3/2024	MD GAJI ALI @ MD IAJI ALI Versus THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/681/2024 WITH LCR	MD. MUBARAK ALI @ MD. MOBARAK ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MS C MEDHI MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/706/2024 WITH LCR	MAJEDA KHATUN @ MAJEDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/1861/2024 WITH LCR	SAKINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. H ALI B BARMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/2283/2024	AHIA MOLLAH Versus THE STATE OF ASSAM AND 4 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	GA, ASSAM
ADMISSION				
17	WA/157/2017 WITH LCR, WP(C)/1813/2010 (D/O) (F.T. MATTER)	MD ABUL KALAM @ ABUL KAMAL and 6 ORS Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR. M A SHEIKH MR.A DAS MS.A MEDHI MR.S HOQUE MR.M R Z CHOUDHURY MR.M ALI MR.A RAHMAN	GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.(R. 1.)
18	WP(C)/4807/2017 WITH LCR	ANWAR HUSSAIN Versus THE UNION OF INDIA and 5 ORS.	MS.M R DEVI	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/4831/2017 WITH LCR	MUSTT. SAYERA @ SAHERA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.A H ALAMGIR	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
20	WP(C)/4844/2017 WITH LCR	MAKHAN NAMASUDRA Versus THE UNION OF INDIA and 3 ORS.	MRA UPADHYAY MS.K JAIN MR.P UPADHYAY	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/4905/2017 WITH LCR	NUR JAHAN BIBI @ NOORJAHAN Versus THE UNION OF INDIA and 3 ORS.	MR.T H HAZARIKA MR.M CHETIA MR.A RASHID	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.

22	WP(C)/4906/2017 WITH LCR	SAHJAHAN ALI MONDAL @ SAHJAHAN MONDAL Versus THE UNION OF INDIA and 3 ORS.	MR.T H HAZARIKA MR.M CHETIA MR.A RASHID MR.K ISLAM MRS.S DEKA	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
23	WP(C)/4932/2017 WITH LCR	AFSARUDDIN SK @ AFSARUDDIN @ AVSARUDDIN SK. Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MRS R BORAH MR.M ALI	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/4945/2017 WITH LCR	RUKIYA KHATUN @ RUKIYA BEGUM Versus THE UNION OF INDIA and 6 ORS.	MR.U DUTTA MS.A DAS	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
25	WP(C)/5019/2017 WITH LCR	NATAB ALI ALIAS NATUB ALI Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA	GA, ASSAM ASSTT.S.G.I.
26	WP(C)/5024/2017 WITH LCR	MUSST. MOMIRAN NESSA @ MOMIAN KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR. U DAS MR. D SARMAH MR. D BAGCHI	GA, ASSAM ASSTT. S.G.I.
27	WP(C)/5073/2017 WITH LCR	MASTT. ADARJAN BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR. B C DAS MR. B K SARMA	GA, ASSAM ASSTT.S.G.I.
28	WP(C)/5077/2017 WITH LCR	AMICHA KHATUN @ RAMICHA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.N HAQUE MR.J LASKAR	GA, ASSAM ASSTT.S.G.I.
29	WP(C)/6750/2017 WITH LCR	SAHABUDDIN @ SAIBUDDIN Versus THE UNION OF INDIA and 4 ORS.	MR. M U MAHMUD MR. A DAS MR. S ISLAM MR. S HOQUE MRS R BORAH MS. C KALITA MR. M ALI	GA, ASSAM ASSTT.S.G.I.
30	WP(C)/6986/2017 WITH LCR	RAMANI DAS Versus THE UNION OF INDIA and 4 ORS.	MR.P K DAS MR. S DEKA MS.S SARMAH	GA, ASSAM ASSTT.S.G.I.
31	WP(C)/7020/2017 WITH LCR	ABDUL KADER @ ABDUL KHADER @ KADER Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.S ISLAM MR.S U AHMED MR.S HOQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.
32	WP(C)/7035/2017 WITH LCR	MUKSED ALI Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.J M SULAIMAN MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
33	WP(C)/7036/2017 WITH LCR	NUR MAHAMMAD ALI Versus THE UNION OF INDIA and 3 ORS	MR.A R SIKDAR MS.S PARVEEN MR.A ALI MR.J ISLAM	GA, ASSAM(R2-4) ASSTT.S.G.I.(R1)
34	WP(C)/7341/2017 WITH LCR	GOURDAS SAINYASI Versus THE UNION OF INDIA and 4 ORS	MRT RAJBONSHI MR.B P SINHA MS.R SARKAR	GA, ASSAM ASSTT.S.G.I.
35	WP(C)/7344/2017 WITH LCR	MAIFUL NESSA Versus THE UNION OF INDIA and 5 ORS.	MD. M U AHMED MR. S H ZAMAN MR. K R ISLAM	GA, ASSAM ASSTT.S.G.I.
36	WP(C)/7348/2017 WITH LCR	SAYARAN BEGUM @ SAYARAN KHATUN @ SAYARAN NESSA Versus THE UNION OF INDIA AND 4 ORS	MR. M A I HUSSAIN MD. M U AHMED MR A R BHUYAN	GA, ASSAM ASSTT.S.G.I.
37	WP(C)/7353/2017 WITH LCR	SAIBANI NESSA @ SHAIBANI KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.B HUSSAIN MR.A K HUSSAIN	GA, ASSAM ASSTT.S.G.I.

38	WP(C)/7362/2017 WITH LCR	ALO MANDAL Versus THE UNION OF INDIA and 3 ORS.	MS.A KAUSHAR MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM ASSTT.S.G.I.
39	WP(C)/7503/2017 WITH LCR	SAIDUR ISLAM @ SAIDUL ISLAM Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
40	WP(C)/275/2018 WITH LCR	JYOTSNA SAHA Versus THE STATE OF ASSAM	MR. A K PURKAYASTHA MR. B C MUCHAHARY MR. S SHARMA MS. M BHUYAN	GA, ASSAM SC, NRC SC, ECI
41	WP(C)/281/2018 WITH LCR	JAMIR ALI Versus THE UNION OF INDIA	MR. M U MAHMUD	SC, NRC ASSTT.S.G.I. SC, ECI
42	WP(C)/312/2018 WITH LCR	SAYED ALI Versus THE UNION OF INDIA	MS. M GOGOI MR. S A AHMED MS. J A KHANAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, FOREIGNERS TRIBUNAL
43	WP(C)/325/2018 WITH LCR	JAMIR ALI Versus THE UNION OF INDIA	MD. R ALI MR. A M KHAN MR N RAHMAN	ASSTT.S.G.I.
44	WP(C)/326/2018 WITH LCR	ALTAB HUSSAIN @ AT LAP BEPARI Versus UNION OF INDIA	MD. M H CHOUDHURY MS. M DEORI	SC, NRC ASSTT.S.G.I. SC, ECI

ORDERS

45	WP(C)/4339/2022	BIMALA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM
46	I.A.(Civil)/26/2024 FIXED, IN WA/29/2014 (D/O) in Review.Pet./15549/2023	NUR ISLAM AND 7 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MS A HUSSAIN S AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH Review.Pet./15549/2023 (Filing Number)	NUR ISLAM AND 7 ORS Versus THE UNION OF INDIA AND 7 ORS (B)	S AHMED	

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LEAVE NOTE OF ADVOCATES FOR 01/05/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
6)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
7)	MR B ACHARYYA	20-04-2024	To	15-06-2024
8)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
9)	MR P C DEY	26-04-2024	To	04-05-2024
10)	MR. B P SINHA	25-04-2024	To	03-05-2024
11)	MR. S K SINHA	25-04-2024	To	22-05-2024
12)	MR. M DUTTA	01-05-2024	To	02-05-2024
13)	MR. D BORAH	30-04-2024	To	01-05-2024
14)	MR. D SAIKIA	30-04-2024	To	04-05-2024
15)	MR. M RAHMAN	30-04-2024	To	24-05-2024
16)	MR M Z AHMED	30-04-2024	To	02-05-2024

17)	MR. A M DUTTA	30-04-2024	To	02-05-2024
18)	MS B DUTTA	30-04-2024	To	02-05-2024
19)	MR. A R SIKDAR	01-05-2024	To	03-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

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[For Wednesday, 1st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1820/2024 FIXED	BOLAI ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, FOREST SC, PCB
2	WP(C)/2126/2024	RAMEN PATOWARY Versus THE STATE OF ASSAM AND 2 ORS.	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	SC, GMC
3	WP(C)/2262/2024	AJAY RANJAN HALOI Versus THE STATE OF ASSAM AND 3 ORS	MS. S CHUTIA MS. P CHUTIA	SC, WATER RESOURCE
4	WP(C)/2284/2024	PRANAB DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K P PATHAK MR BHARGAV DAS	SC. AGRICULTURE SC, FINANCE
5	WP(C)/2289/2024	RITESH BAJAJ Versus THE STATE OF ASSAM AND 3 ORS	MR. K P PATHAK MR BHARGAV DAS	SC. AGRICULTURE SC, FINANCE
ORDER (IMPLEADMENT OF PARTY)				
6	I.A.(Civil)/1157/2024 in WP(C)/2244/2023	PABAN CHANDRA NATH, Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	SC, WATER RESOURCE
	WITH WP(C)/2244/2023	PABAN CHANDRA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	SC, WATER RESOURCE
7	I.A.(Civil)/1158/2024 in WP(C)/2242/2023	LAKH BAHADUR CHETRI Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI	SC, WATER RESOURCE
	WITH WP(C)/2242/2023	LAKH BAHADUR CHETRI Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	SC, WATER RESOURCE
ADMISSION				
8	WP(C)/3233/2016	MANGALDOI MAS BYABASAYEE SANTHA and 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR.B GOGOI MR.M HOSSAIN MR.P NAYAK MS.F INTAZ MR.K U AHMED MR.SK S N MOHAMMAD	GA, ASSAM MR.S B SARMA(SC, M.M.B)

9	WITH WP(C)/2432/2017	JAGADISH RAJBONGSHI and 3 ORS. Versus THE STATE OF ASSAM and 22 ORS.	MR. K K DUTTA MR.B GOGOI MR.P NAYAK	MR.T J MAHANTA Sr.Adv.R-2and3 GA, ASSAM MS.P BHATTACHARYA(R-2&3) MR.A BARUA(R- 2&3)
10	WP(C)/4538/2016	THE JOREHAUT TEA LIMITED Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR.N J DUTTA SC, APDCL MR. P N GOSWAMI
11	WITH WP(C)/3977/2016	SATYANARAYAN TEA CO P LTD Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR	MR.S K KEJRIWAL MRS S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
12	WP(C)/7617/2019 FIXED	HEMANTA MORAN Versus THE GOVT. OF ASSAM AND 5 ORS.	MR. J SARMAH	GA, AP SC, FOREST SC, RAILWAY
13	WP(C)/8791/2019	DEOPANI TEA ESTATE AND ANR. Versus THE BOARD OF TRUSTEES AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	SC, ATEPFO
14	WP(C)/8979/2019	PRITHVI RAJ GUPTA AND 15 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. M CHANDA MR S NATH MR. H DAS	SC, RAILWAY
15	WP(C)/3173/2020	THE NUMALIGARH REFINERY EMPLOYEES UNION (NREU) AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. P K TIWARI MR. N BARUAH MR. R J DAS MR. A R GOGOI	MR. U K NAIR MR. R BORPUJARI MRS DIPANJALI BORPUJARI MS. A VERMA MR H GUPTA ASSTT.S.G.I.
16	WP(C)/737/2022 WP(C) 3225/17(D/O)	DIBRU PART-I MEEN SAMABAI SAMITI LTD. AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. D DAS SR. ADV (R-9) GA, ASSAM MR P SHARMA, SC, FISHERIES DEPTT. ASSAM MR H K NATH (R-9) MR D J MEDHI (R-9) SC, REVENUE
17	WITH WP(C)/941/2020 CAVT. NO. 0009/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M DUTTA MR. N G KUNDU MR. P K R CHOUDHURY MS. S DEV	MR D J MEDHI GA, ASSAM MR D DAS (R5) MR H K NATH (R5) SC, FISHERY FOR CAVEATOR
18	WITH WP(C)/3408/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N G KUNDU	GA, ASSAM SC, FISHERY
19	WITH I.A.(Civil)/1477/2020 in WP(C)/3408/2020	M/S. DIBRU-DANGORI PART-I MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR H K NATH MR H K NATH	GA, ASSAM
19	WP(C)/1191/2022	M/S TROM INDUSTRIES LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
20	WITH WP(C)/1196/2022	M/S TROM INDUSTRIES LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
21	WP(C)/1852/2022	M/S TRIBENI ASSOCIATE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. T HUSSAIN	GA, ASSAM MRS. R S DEURI, SC, SOIL CONSERVATION DEPARTMENT

22	WP(C)/7029/2022	M/S EASTERN HARDWARE MART AND ANR Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MS M DAS	MR. S K MEDHI SC, NF RLY
23	WP(C)/7087/2022	SAMITI DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM MR. S KAKATI (R6)
24	WP(C)/7318/2022	MD. MOKBUL HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR J MOLLAH MR. S NATH	SC, P AND R.D. GA, ASSAM SC, IWT
25	WP(C)/8007/2022	M/S ASSAM ELECTRIC STORE Versus THE STATE OF ASSAM AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, PWD
26	WP(C)/5196/2023 FIXED	M/S AARHI TRADERS Versus THE STATE OF ASSAM AND 3 ORS	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	SC, AGRI. DEPARTMENT
	WITH			
27	WP(C)/5271/2023	M/S AARHI TRADERS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	SC, AGRI. DEPARTMENT
ORDERS				
28	Cont.Cas(C)/269/2018	NIRMAL KUMAR AGARWALLA Versus LOHIT PATHAK AND 5 ORS.	MR. S K DAS MR R KARIM	MR. N HAQUE (R1) MR. N UPADHAYAY (R4,R5) MR K UDDIN (R1) MR. A K AZAD (R1) MR. A UDDIN (R1)
29	Cont.Cas(C)/346/2020	MUSLIM ALI Versus RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. D SAIKIA (R1, R2, R4) MR. D NATH (R1, R2, R4)
30	Cont.Cas(C)/341/2022	PREMJIT BORO Versus ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA MS N NEWME	MR. D SAIKIA MR. B CHOUDHURY MR. R K MUSHAHARY
31	Cont.Cas(C)/708/2022 FIXED	NAVIN KUMAR GOENKA AND 3 ORS Versus GYANENDRA DEV TRIPATHI, IAS AND 2 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1) MR. D NATH (R-2,3) MS. N BORDOLOI (r-1)
32	Cont.Cas(C)/170/2023	MOKBUL HUSSAIN Versus MANURANJAN PAYENG	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR. A W MONDAL	MR. S BARUAH MRS. R D BHUYAN
33	Cont.Cas(C)/203/2023	MD. SAMSUDDIN AHMED Versus BANDHANA DEORI AND 3 ORS	MS. M BHATTACHARJEE MR. S K ROY	MR. S C KEYAL (R-1) MR. S C KEYAL (R-1)
34	Cont.Cas(C)/219/2023	JADAB BHATTACHARJYA Versus SRI SI-IM TARO, ACS AND 2 ORS.	MR. J DEKA	
35	Cont.Cas(C)/736/2023 B/O	NIREN CH TARAT Versus SANJIV SHYAM AND ANR	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	
36	WP(C)/4516/2023	NABIN CH HATIMURIA Versus THE STATE OF ASSAM AND 7 ORS	MR. J PATOWARY	GA, ASSAM SC, PWD SC, FINANCE
37	WP(C)/5949/2023	OIL DRILLING AND PRODUCTION WORKERS UNION (ODPWU) AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR M BARMAN	GA, ASSAM
38	Cont.Cas(C)/52/2024	M/S RT HARDWARE AND SUPPLIERS AND ANR Versus JAY SHIVANI	MR M J QUADIR MS S AHMED MR. A K HANNAN	MR. K KONWAR MR S DUTTA MR U.SARMAH
39	WP(C)/325/2024	M/S SARMA ART COTTAGE AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR J DAS	SC, ELEM. EDU MR. A NARZARI (r-8) SC, SSA SC, FINANCE

	WITH I.A.(Civil)/837/2024 in WP(C)/325/2024	RIPEN BORO Versus THE STATE OF ASSAM AND 9 ORS	MR. A NARZARI MR. A NARZARI MS. S T BOKTH	SC, ELEM. EDU SC, FINANCE SC, SSA
40	I.A.(Civil)/566/2024 in WP(C)/7624/2023	M/S BISHNU BASUMATARY- SHUBHASHIS CHAKRABORTY (JV) AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. N SARKAR MR. N SARKAR MR P K BASU MR A BANERJEE	SC, GST GA, ASSAM SC, BTC SC, PWD
	WITH WP(C)/7624/2023	M/S BISHNU BASUMATARY- SHUBHASHIS CHAKRABORTY (JV) AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE	SC, GST GA, ASSAM SC, BTC SC, PWD
41	I.A.(Civil)/849/2024 WP(C) 372/24(D/O), FIXED in WP(C)/372/2024	M/S AIR TRANSPORT CORPORATION ASSAM PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	D DAS D GUPTA	SC, INDUSTRIES AND COMMERCE

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LEAVE NOTE OF ADVOCATES FOR 01/05/2024
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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
6)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
7)	MR B ACHARYYA	20-04-2024	To	15-06-2024
8)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
9)	MR P C DEY	26-04-2024	To	04-05-2024
10)	MR. B P SINHA	25-04-2024	To	03-05-2024
11)	MR. S K SINHA	25-04-2024	To	22-05-2024
12)	MR. M DUTTA	01-05-2024	To	02-05-2024
13)	MR. D BORAH	30-04-2024	To	01-05-2024
14)	MR. D SAIKIA	30-04-2024	To	04-05-2024
15)	MR. M RAHMAN	30-04-2024	To	24-05-2024
16)	MR M Z AHMED	30-04-2024	To	02-05-2024
17)	MR. A M DUTTA	30-04-2024	To	02-05-2024
18)	MS B DUTTA	30-04-2024	To	02-05-2024
19)	MR. A R SIKDAR	01-05-2024	To	03-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 1st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/7429/2023	HUSSAIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	SC, REVENUE SR. GA, ASSAM
2 WP(C)/7465/2023	JAPIR ALI AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	SC, REVENUE SR. GA, ASSAM
3 WP(C)/1372/2024	MOSTAFA ALOM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M KHAN MR T T MONI MR Z RAHMAN	GA, ASSAM
4 WP(C)/1652/2024 FIXED	KUSUM KOCHAR Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA DIKSHITA DEKA	MR. D NATH SC, REVENUE
5 WP(C)/1667/2024 FIXED	JALAL UDDIN AND 18 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM SC, REVENUE
6 WP(C)/2063/2024 FIXED	BIREN BORUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN	GA, ASSAM SC, REVENUE SC, PWD
7 WP(C)/2256/2024	NIRUPAM DAS AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, REVENUE SC, S.M.B.
8 WP(C)/2257/2024	PURNA CHANDRA DEBNATH Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
9 WP(C)/2268/2024	SABUR UDDIN AHMED AND 58 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	MR. P J SAIKIA, SR. ADV MR. A ALI MR S ISLAM MR. Y ALI	GA, ASSAM SC, WATER RESOURCE SC, FOREST
10 WP(C)/2269/2024	BHAGILA DEURI Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE DEPTT.
11 WP(C)/2278/2024	REBATI BALA RAY AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NHAI SC, REVENUE

12	WP(C)/2279/2024	MIRA KHATUN AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, CO OP GA, ASSAM
13	WP(C)/2281/2024	NORTH EAST ENGINEERING AND CONTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
14	WP(C)/2282/2024	DON BOSCO SOCIETY, AZARA Versus THE STATE OF ASSAM AND 3 ORS	MR U DAS MR. S SAIKIA	GA, ASSAM SC, REVENUE
15	WP(C)/2286/2024	NOZMUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR A R BHUYAN MR N Z CHOUDHURY	GA, ASSAM
16	WP(C)/2288/2024	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
17	WP(C)/2291/2024	UTTAM SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MS A BORAH	GA, ASSAM SC, REVENUE
18	WP(C)/2292/2024	MD. F ALI @ MD FURKAN ALI AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B RAHMAN	SC, CO OP GA, ASSAM
19	WP(C)/2293/2024	LEISURE LANE TOURS Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR D KALITA MR. I DAS O ASSUMI	SC. AGRICULTURE
ORDER (IMPLEADMENT OF PARTY)				
20	I.A.(Civil)/994/2024 in WP(C)/3365/2022	SUKTARA KHANAM LASKAR, Versus THE COMMISSIONER AND SECRETARY,	MR. M ISLAM	SC, FINANCE SC, SOIL CONSERVATION DEPTT.
	WITH WP(C)/3365/2022	SUKTARA KHANAM LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. M ISLAM H M ALI	SC, SOIL CONSERVATION DEPTT.
21	I.A.(Civil)/1193/2024 FIXED in WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
	WITH WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST ASSTT.S.G.I.
	WITH I.A.(Civil)/1192/2024 in WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
ADMISSION				
22	WP(C)/2577/2023 FIXED	AINUL HOQUE AND 20 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	SC, P AND R.D. GA, ASSAM
23	WP(C)/2700/2023 B/O	MONISA KHATUN @ MONISHA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL	GA, ASSAM SC, REVENUE
24	WP(C)/3617/2023 B/O	KHALEDA BIBI @ KHALIDA BIBI Versus THE UNION OF INDIA AND 6 ORS	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I. SC, FINANCE

25	WP(C)/3712/2023 FIXED	MD. AJJUL SHEIKH AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MR. R ISLAM MR. N BARDOLOI	GA, ASSAM SC, BTC
	WITH			
26	WP(C)/3691/2023	SAIDUL ISLAM AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MR. R ISLAM MR. N BARDOLOI	GA, ASSAM SC, BTC
27	WP(C)/6021/2023 B/O	DAMODAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	GA, ASSAM MS G HAZARIKA MR. N GOSWAMI
28	WP(C)/6165/2023 FIXED	IBRAHIM ALI AKAND @ MOULANA IBRAHIM ALI AKAND AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	GA, ASSAM
29	WP(C)/6406/2023 B/O	MAIKAN DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	GA, ASSAM SC, REVENUE SC, FINANCE
30	WP(C)/6752/2023 FIXED	LONGKIRI TERANG AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, K A A C
31	WP(C)/6789/2023 FIXED	J Aidur Rahman AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	SC, CO OP MR M H AHMED (R-6,7) MR N ZAMAN (R-6,7)
32	Arb.P./3/2024 FIXED	M/S P. J. SOOD Versus THE NORTH EAST FRONTIER RAILWAY AND ANR	W AHMED	DY.S.G.I.
33	WP(C)/280/2024 FIXED	PADMA THAKURIA Versus THE UNION OF INDIA AND 3 ORS	MR B TALUKDAR MR S SARMAH	SC, GST DY.S.G.I.
34	WP(C)/917/2024 FIXED	BIPUL DAS AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. N C DAS MR. S K SINGHA	MR. D C BORAH DY.S.G.I.
35	WP(C)/1940/2024 FIXED	M/S BARAK VALLEY CEMENT Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST
36	WP(C)/2087/2024 FIXED	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
	WITH			
37	WP(C)/1873/2024	RANA SAIDUR ZAMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM
	WITH			
38	WP(C)/2088/2024	BHABAKRISHNA BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR S DUTTA	GA, ASSAM
39	WP(C)/2195/2024 FIXED	BHABAKRISHNA BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
		ORDERS		
40	WP(C)/2187/2023 B/O	SARBAT ALI AND 14 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR K BHUYAN MR. M U E BHUYAN	GA, ASSAM MR. J SARMAH SC, FOREST
41	I.A.(Civil)/2541/2023 in El.Pet./1/2021	AMINUL HAQUE LASKAR, Versus KARIM UDDIN BARBHUIYA AND 12 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MS. Y AKHTAR MS S.KHATUN	MR G J SAIKIA MR. A BARUAH

	WITH El.Pet./1/2021	AMINUL HAQUE LASKAR Versus KARIM UDDIN BARBHUIYA AND 12 ORS.	MR D MAZUMDER MR N DUTTA MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	MR K P PATHAK MR S BORTHAKUR MR H I CHOUDHURY Mr M U Ahmed (R7) MR. S H ZAMAN (R9) MR B CHOUDHURY MR R SENSUA MS R A MOSTAFI (R5) MS. T A AHMED (R8)
	WITH REP/1/2021 in El.Pet./1/2021	SAYAL AHMED BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS.	MR G J SAIKIA MR. K R BOROOAH	
	WITH I.A.(Civil)/1237/2021 in El.Pet./1/2021	SAYAL AHMED BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS.	MR G J SAIKIA MR. K R BOROOAH	
	WITH I.A.(Civil)/1569/2021 in El.Pet./1/2021	AMINUL HAQUE LASKAR Versus SAYAL AHMED BARBHUIYA	MR A R BHUYAN	MR G J SAIKIA
	WITH I.A.(Civil)/1799/2021 in El.Pet./1/2021	AMINUL HAQUE LASKAR Versus SAYAL AHMED BARBHUIYA	MR D MAZUMDER MR. A R BHUYAN MR. M A I HUSSAIN	
	WITH I.A.(Civil)/2073/2021 in El.Pet./1/2021	AMINUL HAQUE LASKAR Versus SAYAL AHMED BARBHUIYA	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	MR G J SAIKIA
	WITH I.A.(Civil)/3137/2022 in El.Pet./1/2021	AMINUL HAQUE LASKAR Versus KARIM UDDIN BARBHUIYA AND 12 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN	MR G J SAIKIA
	WITH I.A.(Civil)/1671/2023 in El.Pet./1/2021	KARIM UDDIN BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS.	MR K P PATHAK MR H I CHOUDHURY	MR. A R BHUYAN
42	WP(C)/3639/2023 B/O	TARABANU BIBI Versus THE UNION OF INDIA AND 6 ORS	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH MR D BARMAN	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I. SC, FINANCE
43	WP(C)/5331/2023 B/O	AMANUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR D BARMAN	GA, ASSAM MR H SARMA (R-1) SC, U D D
44	WP(C)/5595/2023 B/O	EUSHUB ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, FINANCE
45	I.A.(Civil)/1063/2024 in WP(C)/7128/2022	ON THE DEATH OF KAMAL BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM SC, REVENUE
	WITH WP(C)/7128/2022	KAMAL BORA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM MR. A BORUA (r-3,4,5) MR D MAHANTA (r-3,4,5) SC, REVENUE
	WITH I.A.(Civil)/1060/2024 in WP(C)/7128/2022	ON THE DEATH OF KAMAL BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM SC, REVENUE
46	WP(C)/1872/2024 CAVT. NO.03222/024, FIXED	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM R SARMAH MR J BORAH SC, INDUSTRIES AND COMMERCE FOR CAVEATOR SC, REVENUE

47 [WP\(C\)/1874/2024](#)
CAVT. NO.03132/024,
FIXED

PUNJAB NATIONAL BANK
Versus
THE STATE OF ASSAM AND 6 ORS

MR. A GANGULY
MR. A DHANUKA

GA, ASSAM
R SARMAH
MR J BORAH
SC, INDUSTRIES AND
COMMERCE
SC, REVENUE
FOR CAVEATOR

48 [WP\(C\)/1880/2024](#)
FIXED

NIRUPAMA TALUKDAR AND 2 ORS
Versus
STATE BANK OF INDIA AND 2 ORS.

MR. S P ROY
JYOTISH DAS
MS P DEY
MS. P AGARWALA
MS. V RAI

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LEAVE NOTE OF ADVOCATES FOR 01/05/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
6)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
7)	MR B ACHARYYA	20-04-2024	To	15-06-2024
8)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
9)	MR P C DEY	26-04-2024	To	04-05-2024
10)	MR. B P SINHA	25-04-2024	To	03-05-2024
11)	MR. S K SINHA	25-04-2024	To	22-05-2024
12)	MR. M DUTTA	01-05-2024	To	02-05-2024
13)	MR. D BORAH	30-04-2024	To	01-05-2024
14)	MR. D SAIKIA	30-04-2024	To	04-05-2024
15)	MR. M RAHMAN	30-04-2024	To	24-05-2024
16)	MR M Z AHMED	30-04-2024	To	02-05-2024
17)	MR. A M DUTTA	30-04-2024	To	02-05-2024
18)	MS B DUTTA	30-04-2024	To	02-05-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday, 1st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/64/2015 FIXED	BIJOY KR. DAS and 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.P K GOSWAMI MR.B P BORAH MRB TAID MR.P J DUTTA	MR.H R A CHOUDHURY(R-5&6) MR. U K NAIR (r-5) MS.E YASMIN(R-5&6) MS S DAS (r-5) SC, TRANSPORT SC, WPT AND BC (R-7) SC, IWT
	WITH I.A.(Civil)/1966/2023 in WP(C)/64/2015	BIJOY KR. DAS and 2 ORS Versus THE STATE OF ASSAM AND 6 ORS		SC, TRANSPORT
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/1169/2024 in Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR Versus R P SINGH, I.F.S.	MR. J KALITA DIKSHITA DEKA	SC, FOREST
	WITH Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR Versus ARBIND MADHAB SINGH, I.F.S.	MR. A SHARIF MR. J KALITA MS P BARMAN MR. M ALAM	MR. P N GOSWAMI MR. A DAS
	WITH I.A.(Civil)/1887/2022 in Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR Versus MAHENDRA KUMAR YADAVA, IFS	MR J KALITA MR D KALITA MS. S KAUR	
3	I.A.(Civil)/1203/2024 in Cont.Cas(C)/441/2019	MUKUL KR SARMA Versus KRISHNA KUMAR DWIVEDI, IAS AND 7 ORS.	MR. A BORO MS N NEWME	
	WITH Cont.Cas(C)/441/2019	MUKUL KR SARMA Versus KRISHNA KUMAR DWIVEDI, IAS AND 3 ORS.	MS. N SHYAMAL MR. N U K NAIR MR. A CHETRY MR. M P SARMA MR. A BORO	
ADMISSION				
4	WP(C)/1203/2018	SMT. ANU DAS Versus THE STATE OF ASSAM AND 4 ORS.	MRS M D CHOWDHURY MR. G AGARWAL MS. R K SAINI	GA, ASSAM

5	WP(C)/8803/2018	ANIL KUMAR YADAV Versus THE UNION OF INDIA AND 3 ORS.	MS. K YADAV MS. M BHATTACHARJEE MR. R L YADAV	MR. S C KEYAL (ASSTT.S.G.I.) MR. S. S. ROY (FOR ALL RESPONDENTS) ASSTT.S.G.I.
	WITH			
6	WP(C)/7201/2018	PRABHU DAYAL Versus THE UNION OF INDIA AND 4 ORS.	MS. K YADAV MS. M BHATTACHARJEE MR. A KABRA MR. R L YADAV	MR. D C BORAH (CGC, R1- R5) MR. S K MEDHI ASSTT.S.G.I.
7	WP(C)/1664/2019	AJIT DEB BARMAN AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
	WITH I.A.(Civil)/3050/2019 in WP(C)/1664/2019	AJIT DEB BARMAN AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
	WITH			
8	WP(C)/3774/2019	IDRISH ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	GA, ASSAM
	WITH			
9	WP(C)/3925/2023	TAPAN BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM MR H DAS (R-7) MR. A C BAISHYA (R-7) B KUMAR
10	WP(C)/3189/2019	BIMAL DAS Versus CENTRAL BANK OF INDIA AND 6 ORS.	MR. R DEBNATH	MR. R DE (R-7) MR. M SHARMA MR. M SHARMA MS. D DEVI (R-7) MS. S YASMIN SC, CENTRAL BANK OF INDIA
11	WP(C)/7863/2019	NARAYAN PRASAD CHOKHANI Versus THE REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS	MR. A R SHOME MR. A J GHOSH	MR. K K NANDI SC, ESIC
12	WP(C)/8767/2019	AZMAL HAQUE Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, HEALTH ASSTT.S.G.I.
	WITH			
13	WP(C)/811/2018	AZMAL HAQUE Versus THE STATE OF ASSAM AND ORS.	MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA	SC, HEALTH & F W
14	WP(C)/9194/2019	JHALAK DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, PNRD
15	WP(C)/4836/2020 B/O	HAREN BURAGOHAİN Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR S KHOUND R SARMAH	GA, ASSAM MR. M. KATAKI, SC, A.H and V. DEPT.
	WITH			
16	WP(C)/6837/2019	HAREN BURAGOHAİN Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH	GA, ASSAM MR. S SARMA MR. T K BHUYAN
17	WP(C)/4879/2020	NANDITA ROY GOHAİN Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. U K NAIR MR S M ABDULLAH P MR. MD S HOQUE MR. M DEKA MR S JAFRI	MR D KALITA GA, ASSAM MRS R DEKA MR. H R DAS MR J LOTHAN SC, REVENUE
18	WP(C)/24/2021	ALL ASSAM MANDAL KANANGU SANMILANI Versus THE STATE OF ASSAM AND 2 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	GA, ASSAM SC, REVENUE

19	WP(C)/116/2021	DHANESWAR BISWAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS	SC, TAXATION MR. R BARPUJARI SC, REVENUE
20	WP(C)/146/2021	WASIM AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. T N SRINIVASAN	GA, ASSAM SC, GAD SC, FINANCE
21	WP(C)/156/2021	DIPTI KAKATI Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN	SC, HEALTH
22	WP(C)/295/2021	PRATIMA MANDAL Versus THE STATE OF ASSAM AND 2 ORS	MR. S BORA MR. D P MANDAL	GA, ASSAM MR H K DAS
23	WP(C)/3900/2021	PRABAL SUNDAR TAMULI Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. P K SARMA MS. B BHUYAN MS R SAHIN	SC, BTC SC, PWD
24	WP(C)/4182/2021	MISS RUKMINA KAHTUN Versus THE STATE OF ASSAM AND 3 ORS.	MD. A A KHAN MR. A AHMED MR J P KACHARI U U KHAN	GA, ASSAM
WITH				
25	WP(C)/4656/2023	NAZMA PARBIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. Y S MANNAN MR. S MUNIR MS. S K NARGIS MS S BEGUM	GA, ASSAM MR S HOQUE (r-5)
26	WP(C)/7263/2021 WITH RECORDS	THE GENERAL MANAGER DOOLAHAT T.E., LAKHIMPUR AND ANR. Versus AKHILESH TIWARI	MR D KALITA MR. D NATH MS A BHUYAN	MR. P J SAIKIA MS. M KECHII MR K J SAIKIA
27	WP(C)/2733/2022	NABAJYOTI KAKATI AND ANR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 4 ORS	MR J ABEDIN MD. A J ATIA MS A H ATIA	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD
28	WP(C)/5940/2022	DILIP KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARYA MR. P K DAS MR S PAUL	SC, IRRIGATION
29	WP(C)/7586/2022	KARAMJIT SINGH AND 56 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MRS. K DEVI MR. U K NAIR B. M. KALITA MS S A KHALIFA MS. B. BANIA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
WITH				
30	WP(C)/1989/2023	BISWAJYOTI DAS AND 33 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR H K SARMA MRS R DEKA MS B B HUSSAIN	MR S DUTTA (R-7) GA, ASSAM MR. S P CHOUDHURY, SC, AUWSB MS S MOCHAHARI (R-7) SC, AUWS AND SB SC, FINANCE
WITH				
31	WP(C)/3263/2023	TRAILOKYA KUMAR DAS AND 21 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MS S A KHALIFA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
32	WP(C)/163/2023	SUSHIL PAWAR Versus CANARA BANK AND 4 ORS	DR G J SHARMA	MS S CHAKRABORTY
33	WP(C)/2162/2023	AMAL KUMAR LAHA Versus THE STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, HEALTH
WITH				
34	WP(C)/8004/2019	AMAL KUMAR LAHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. J ABBAS	SC, HEALTH
35	WP(C)/4723/2023	RAHUL DEB Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR D DEKA	SC, HEALTH SC. MEDICAL

36	WP(C)/5593/2023	MERAJUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR A DAS MR S YUSUF	SC, P AND R.D. GA, ASSAM MR R M DAS MR. R N DAS
37	WP(C)/5771/2023 WITH OFFICE NOTE, B/O	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, HIGHER EDU MR. B CHAKRAVARTY MR. S K MEDHI (R-5) MRS. A GAYAN P. SWARGIARY MR K K MEDHI (R-5) SC, G U
38	WITH WP(C)/4960/2022 CAVT. NO. 06882/022,	DR MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR. S K MEDHI FOR CAVEATOR MS. G KASHYAP SC, G U SC, U G C
39	WITH WP(C)/5156/2022	DR MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR S K MEDHI (FOR CAVEATOR) SC, G U SC, U G C
40	WITH WP(C)/5457/2022 CAVT. NO. 06872/022,	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 13 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR S K MEDHI MS P AGARWAL (R-3) FOR CAVEATOR SC, G U SC, U G C
41	WP(C)/102/2024	JOYMATI CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
ORDERS				
42	WP(C)/4853/2017	ARUP KUMAR NATH Versus THE STATE OF ASSAM and 30 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	SC, APSC MR. S CHAMARIA MR. B BARUAH(R- 12 to 30) MS. B BHUYAN SC, BTC MR. C BARUAH(Sr.Adv.)(R- 12 to 30) SC, AGRI. DEPARTMENT
43	WP(C)/4898/2020 WITH OFFICE NOTE	DR. AMAD UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. B. C. DAS (R8) MR. B. DEURI, GA, ASSAM (R7) MR. P. DEKA (R8) MR. A K DUTTA (R3, R5) MR. B BORAH (R8) MR. B PURKAYASTHA (R3, R5)
44	Cont.Cas(C)/480/2021 WITH OFFICE NOTE, B/O	DWIJEN TALUKDAR AND 38 ORS Versus PREETOM SAIKIA AND ORS	MR. U K NAIR MR B CHOUDHURY	MR. D SAIKIA MS. P CHAKRABORTY MR. R MAZUMDAR MR. N J KHATANIAR (R-4) MR. B GOGOI (R-6) MR B GOGOI MS K DAS (R-4) MR A CHALIHA (R-6) SC, FINANCE DEPTT.
45	WP(C)/4410/2021	SHOFIKUR RAHMAN @ SHOFIQR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S ISLAM	GA, ASSAM SC, REVENUE

46	WP(C)/4830/2021 B/O	HEMONTA BORA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 10 ORS	MR. I H BARBHUIYA MS R RAJKHOWA	SC, APDCL
47	WP(C)/89/2022	PANKAJ DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D GOSWAMI MR. S BANIK MR T H HAZARIKA MR. P K SAHARIA MR. J M GOGOI MR M CHETIA MR A RASHID MR. K ISLAM MS K DAS	SC, HEALTH
48	WITH WP(C)/5484/2023	HIMANGSHU DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	MR. B D GOSWAMI (R-5) MR. D C KALITA (r-6) MR. B K BHAGAWATI (r-6) MR. P K SAHARIA (R-5) MR. J M GOGOI (R-5) MS K DAS (R-5) MS R,JAISHI SC, HEALTH
49	Cont.Cas(C)/419/2022 FIXED	BITOPAN BARMA AND 4 ORS. Versus RAKESH KUMAR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK
50	WP(C)/5459/2022	ABDUL MANNAN CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MR. S Ali MR K DAS	
51	WP(C)/2814/2023	PRABHAKAR KAKATI Versus THE STATE OF ASSAM AND 3 ORS	MR. K SARMA MR. S BORUAH	SC, IRRIGATION GA, ASSAM MR. R ALI (R-3) MR H A AHMED (R-3) SC, GHC
52	Cont.Cas(C)/37/2024	ABDUL MOTALIB Versus BISWARANJAN SAMAL	DR. B AHMED MR K UDDIN MR. A K AZAD	MR D KALITA MR. D NATH
53	Review.Pet./59/2024 IN WP(C)/6453/2019 (D/O), WITH Review.Pet./177/2022 (D/O), WITH WP(C)/8386/2019 (D/O)	ANITA MECH Versus THE UNION OF INDIA AND 17 ORS	MS. K JAIN	GA, ASSAM SC, NHAI DY.S.G.I. SC, KARBI ANGLONG
54	Cont.Cas(C)/74/2024	SHEIKH MD. SAIDUL ISLAM Versus PABAN BARTHAKUR AND 2 ORS.	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS	MR. K KONWAR MS. N BORAH MS. M DEVI (R-1) MR. A DAS (R-1) MR S DUTTA MR U.SARMAH
55	Cont.Cas(C)/78/2024	HIREN DAS Versus PABAN KUMAR BORTHAKUR, IAS	MR. R SARMAH	MS. M DEVI (R-1) MR. A DAS (R-1)
56	Cont.Cas(C)/82/2024	JHALAK CHETRY AND 2 ORS. Versus AJAY KUMAR BHALLA AND ANR	MR. P J SAIKIA MS D DUTTA	
57	I.A.(Civil)/1092/2024 IN WP(C) 6330/19(D/O), FIXED in WP(C)/6330/2019	CACHAR PAPER MILL OFFICERS AND SUPERVISORS ASSOCIATION AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	D DAS D GUPTA	DY.S.G.I.
58	WITH I.A.(Civil)/934/2024 IN WP(C) 6468/19(D/O)	CACHAR PAPER PROJECT WORKERS AND EMPLOYEES UNION AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	D DAS	SC, C.G.C.
59	I.A.(Civil)/1155/2024 in WP(C)/1571/2022	ON THE DEATH OF KHAGEN SARMA Versus THE UNION OF INDIA AND 6 ORS	MS. P GARGO	DY.S.G.I. SC, A G V B

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LEAVE NOTE OF ADVOCATES FOR 01/05/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
6)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
7)	MR B ACHARYYA	20-04-2024	To	15-06-2024
8)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
9)	MR P C DEY	26-04-2024	To	04-05-2024
10)	MR. B P SINHA	25-04-2024	To	03-05-2024
11)	MR. S K SINHA	25-04-2024	To	22-05-2024
12)	MR. M DUTTA	01-05-2024	To	02-05-2024
13)	MR. D BORAH	30-04-2024	To	01-05-2024
14)	MR. D SAIKIA	30-04-2024	To	04-05-2024
15)	MR. M RAHMAN	30-04-2024	To	24-05-2024
16)	MR M Z AHMED	30-04-2024	To	02-05-2024
17)	MR. A M DUTTA	30-04-2024	To	02-05-2024
18)	MS B DUTTA	30-04-2024	To	02-05-2024
19)	MR. A R SIKDAR	01-05-2024	To	03-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 1st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/41/2024	AC/2007 SRI R SARVANAN Versus THE STATE OF ASSAM AND ANR	MS. B SARMA	PP, ASSAM
	WITH I.A.(CrI.)/383/2024 in CRL.A(J)/41/2024	AC/2007 SRI R SARVANAN Versus THE STATE OF ASSAM AND ANR	MS. B SARMA	PP, ASSAM
2	CrI.A./112/2024	ABDUL HAI MONDAL @ ABDUL HAI AND 9 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(CrI.)/375/2024 in CrI.A./112/2024	ABDUL HAI MONDAL @ ABDUL HAI AND 9 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
3	CrI.A./113/2024	MONIRUDDIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
	WITH I.A.(CrI.)/381/2024 in CrI.A./113/2024	MONIRUDDIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
4	CrI.A./116/2024	HARICHARAN SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
	WITH I.A.(CrI.)/399/2024 in CrI.A./116/2024	HARICHARAN SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM

ORDERS

5	Mat.App./13/2021 WITH LCR, APPLN	XXXXXXX Versus XXXXXXX	MR. S N KRISHNATRAYA	MS F BEGUM MS P DASGUPTA MR S PAUL
6	Mat.App./26/2021 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR B KAUSHIK MR. S HAZARIKA MR S SARMAH	MS. S MAHANTA MR. M MAHANTA MR. U K BARMA
7	Mat.App./1/2024 WITH LCR	XXXXXXX Versus XXXXXXX	DR. N DEKA MS N BORAH MS P CHAKRABORTY MS N MANSURI	MR P C SARMA MRS A SAIKIA
8	I.A.(CrI.)/114/2024 in CRL.A(j)/11654/2023	BASANTA PATNAYAK Versus THE STATE OF ASSAM AND ANR.	MS S SARMA HAZARIKA (LEGAL AID COUNSEL)	PP, ASSAM
	WITH CRL.A(j)/11654/2023 (Filing Number)	BASANTA PATNAYAK Versus THE STATE OF ASSAM AND ANR. H	MS S SARMA HAZARIKA	
9	I.A.(CrI.)/379/2024 in CRL.A(j)/2632/2024	DEBEN BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR (LEGAL AID COUNSEL)	PP, ASSAM
	WITH CRL.A(j)/2632/2024 (Filing Number)	DEBEN BARUAH Versus THE STATE OF ASSAM AND ANR G	MR. B HALDAR	
	WITH I.A.(CrI.)/2633/2024 (Filing Number)	DEBEN BARUAH Versus THE STATE OF ASSAM AND ANR G	MR. B HALDAR	
HEARING				
10	CRL.A(j)/66/2018 8 Y 3 M 13 D :WITH LCR 3 FILES, P.B.-2, FIXED	ABHIJIT PAUL Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
11	CRL.A(j)/88/2019 13 Y 7 M 21 D :WITH LCR 5 FILES, P.B.-2, FIXED	UTTAM DIBRA Versus THE STATE OF ASSAM	MR. NURUL HASAN, AMICUS CURIAE	PP, ASSAM
12	Crl.A./466/2023 WITH LC 5 FILES, B/O	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA MR J A AHMED	MR. M A SHEIKH (r-2) MD A HOQUE (r-2) MS F INTAZ (r-2) PP, ASSAM
	WITH I.A.(CrI.)/27/2024 in Crl.A./466/2023	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/05/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
6)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
7)	MR B ACHARYYA	20-04-2024	To	15-06-2024
8)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
9)	MR P C DEY	26-04-2024	To	04-05-2024
10)	MR. B P SINHA	25-04-2024	To	03-05-2024
11)	MR. S K SINHA	25-04-2024	To	22-05-2024

12)	MR. M DUTTA	01-05-2024	To	02-05-2024
13)	MR. D BORAH	30-04-2024	To	01-05-2024
14)	MR. D SAIKIA	30-04-2024	To	04-05-2024
15)	MR. M RAHMAN	30-04-2024	To	24-05-2024
16)	MR M Z AHMED	30-04-2024	To	02-05-2024
17)	MR. A M DUTTA	30-04-2024	To	02-05-2024
18)	MS B DUTTA	30-04-2024	To	02-05-2024
19)	MR. A R SIKDAR	01-05-2024	To	03-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 1st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1241/2024	MD. AJJUL HOQUE Versus THE STATE OF ASSAM	MR. J AHMED R BEGUM H G DAISY MR N ZAMAN	PP, ASSAM
MOTION				
2	W.P.(Crl.)/11/2024	ASHOK AGARWALLA Versus M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED AND 5 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	GA, ASSAM
3	AB/1116/2024	HAFIZUR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM	MR M J QUADIR MS S AHMED MR. A K HANNAN	PP, ASSAM
4	WP(C)/2207/2024	DEBABRATA SHILL AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. M DEV MS P DEB MS N DEB	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
ADMISSION				
5	WP(C)/6343/2023 B/O	LAKHINATH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR H K DAS (R-2, R-3 & R-5) MRS. K BARPUZARI (R-4) MR. A CHAMUAH (R-4) SC, GHC
6	Crl.Pet./124/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	ARMY NO. 15715017K NAGIREDLA SRINU AN ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K MEDHI MR K K MEDHI	PP, ASSAM
BAIL HEARING (BA)				
7	Bail Appln./251/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	IMAN ALI Versus THE STATE OF ASSAM	MR. K H SAIKIA MR A HAWARI	PP, ASSAM
BAIL HEARING				
8	AB/2065/2023 FIXED	RASMIL ALI Versus THE STATE OF ASSAM	MR. B DEKA MR. D DEKA MS N T MANPOONG	

9	AB/968/2024 FIXED	AZAD HUSSAIN LASKAR Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. S DEVI MS. K L R YANTHAN MR P UPADHYAYA	PP, ASSAM
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ORDERS

10	CRL.A(J)/7/2020 WITH LCR (FOUR FILES).	RAJESH KARMAKAR @ PUSU Versus THE STATE OF ASSAM	MS. B CHOWDHURY, AMICUS CURIAE	PP, ASSAM
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11	Crl.Pet./406/2023 B/O	KOUSTUV MITRA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K K DUTTA MR. DEBANUJ DUTTA	PP, ASSAM
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12	I.A.(Crl.)/376/2024 WITH LCR 2 FILES in Crl.Pet./677/2022	MAHENDRA DAIMARI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	MS. J BARMAN MR B DEORI	PP, ASSAM
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WITH

[Crl.Pet./677/2022](#)

MAHENDRA DAIMARI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N BARMAN MS. J BARMAN T TIMUNGPI	PP, ASSAM
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HEARING

13	Crl.Pet./599/2022 B/O	MRS. KAMALA DAS Versus KAJI HOBIBUR RAHMAN AND ANR	MR. S KALITA MR P DAS MS D TALUKDAR	MR. A GANGULY (R-2) MR. M J QUADIR (R-1) MR. K MIRA (R-1) MR S S ISLAM (R-1)
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LEAVE NOTE OF ADVOCATES FOR 01/05/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
6)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
7)	MR B ACHARYYA	20-04-2024	To	15-06-2024
8)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
9)	MR P C DEY	26-04-2024	To	04-05-2024
10)	MR. B P SINHA	25-04-2024	To	03-05-2024
11)	MR. S K SINHA	25-04-2024	To	22-05-2024
12)	MR. M DUTTA	01-05-2024	To	02-05-2024
13)	MR. D BORAH	30-04-2024	To	01-05-2024
14)	MR. D SAIKIA	30-04-2024	To	04-05-2024
15)	MR. M RAHMAN	30-04-2024	To	24-05-2024
16)	MR M Z AHMED	30-04-2024	To	02-05-2024
17)	MR. A M DUTTA	30-04-2024	To	02-05-2024
18)	MS B DUTTA	30-04-2024	To	02-05-2024
19)	MR. A R SIKDAR	01-05-2024	To	03-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 1st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2003/2024 FIXED	SAYRA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MRS. M A OZAH	GA, ASSAM SC, SEC. EDU.
2	WP(C)/2004/2024 FIXED	ASHIS DAS Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU SC, FINANCE
3	WP(C)/2005/2024 FIXED	SAJAL DAS Versus THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
4	WP(C)/2026/2024 FIXED	KAMALINI DEVI @ KOMOLINI DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. D BORAH K BARMAN MS P SINGH	GA, ASSAM SC, APDCL SC, FINANCE
5	WP(C)/2255/2024	KANMAI DIHIMGIA BURAGOHAIN @ KANMAI BURAGOHAIN AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, AG
6	WP(C)/2267/2024	BHABEN SAHARIAH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S Ali MD S HUSSAIN MR K DAS	SC, SEC. EDU. SC, BTC
7	WP(C)/2270/2024	PURABI SAIKIA AND 8 ORS Versus THE STATE OF ASSAM AND 10 ORS	MD. A HASSAN	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
8	WP(C)/2273/2024	LUKUMONI KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR MINTU SAIKIA MS R DUTTA	GA, ASSAM SC, AG SC, FINANCE
9	WP(C)/2275/2024	TAPASI NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE

10	WP(C)/2285/2024	ASHRAF ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MR. A K DAS	SC, ELEM. EDU
ORDER (STAY VACATING)				
11	I.A.(Civil)/728/2024 FIXED in WP(C)/1658/2022 WITH WP(C)/1658/2022	THE STATE OF ASSAM, Versus TAKAR ETE TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR P N SARMA MR B SINHA MR. S SAIKIA	MR B SINHA MR B SINHA SC, EDU
12	WITH WP(C)/4026/2023	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
ADMISSION				
13	WP(C)/4246/2016 WITH WP(C)/4983/2016	SHANKAR PRASAD ROYCT/GD Versus THE DIRECTOR GENERAL and 5 ORS PINTU KUMAR Versus THE UNION OF INDIA and 4 ORS	MR.K LAHKAR MS.R BISWAS MR. D BARMAN MR. K LAHKAR	ASSTT.S.G.I. MR. K N CHOUDHURY(Sr. Adv.) MR. S C KEYAL MR. M MAHANTA MR. D J DAS MR. M PHUKAN (CGC)(R--5) ASSTT. S.G.I. MS. R KAKATI
15	WP(C)/5015/2016	LAKHYA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MS.M DAS MS.B TALUKDAR	MR.B GOGOI SC, HEALTH
16	WP(C)/5145/2017	RULI SAIKIA and 4 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. G N SAHEWALLA MR. P DEKA MS. D SWAMI MD. ASLAM	SC, ELEMENTARY EDUCATION
17	WP(C)/5863/2017	SHAKTI DEY SARKAR Versus THE STATE OF ASSAM and 4 ORS.	MR.H TALUKDAR MS.M DEKA MR.R SARMA	GA, ASSAM SC, DIMA HASAO
18	WP(C)/7213/2017	BONIL JOHORI Versus THE STATE OF ASSAM and 5 ORS	MR.J U N M LASKAR MR.A M BARBHUIYA MS. A AHMED	GA, ASSAM MR P NAYAK SC, N C HILLS
19	WP(C)/7221/2017	MANIK CHANDRA BHATTACHARJEE Versus THE STATE OF ASSAM and 3 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.S UPADHAY MR.B KUMAR	MR.R BORPUJARI(SC, FINANCE) SC, HEALTH
20	WP(C)/7260/2017	BAHAR UDDIN LASKAR Versus THE STATE OF ASSAM and 4 ORS.	MR.N BARUA MR.I AHMED	GA, ASSAM SC, FINANCE
21	WP(C)/6160/2018	MUKUL KUMAR DEKA Versus THE STATE OF ASSAM AND 7 ORS	MS S K CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. S CHAUHAN MR. P MAZUMDER	SC, ELEM. EDU SC, BTC
22	WP(C)/1485/2020	BADAR UDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, PNRD SC, FINANCE
23	WP(C)/1534/2020	SMT. USHAJYOTI GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MR. T SK	SC, AG (A AND E) (R-4) GA, ASSAM MR. B J GHOSH MR. S. M.T SHISTI, SC, SEC. EDU. (R-1,3,6) MR. R BORPUJARI, SC, FINANCE (R-2)

24	WP(C)/1654/2020	FAKAR UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, CO OP MR. G BORDOLOI,SC, CO- OPERATION DEPTT.
25	WP(C)/1835/2020	MONURAMA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K GOSWAMI MISS. M BORAH MR. B B BORAH MS. L BORAH	GA, ASSAM
	WITH			
26	WP(C)/4632/2020	MONURAMA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MRS L BORUAH MISS. M BORAH MR. B B BORAH	GA, ASSAM
27	WP(C)/3925/2020	DINEN KUMAR PEGU Versus THE STATE OF ASSAM AND 2 ORS.	MR. B J TALUKDAR MR. U RAJBANSHI MR. P TALUKDAR	SC, TRANSPORT
28	WP(C)/2766/2021 B/O	DR. HIFJUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. I H BARBHUIYA MS R RAJKHOWA	SC, HIGHER EDU MD A RAHMAN (R-4, R-3))
29	WP(C)/2820/2022	RAKIBUL ISLAM MAZUMDER Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR M J QUADIR MR. K MIRA	SC, ELEM. EDU GA, ASSAM SC, SSA
30	WP(C)/5272/2022	LILIMA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS	SC, ELEM. EDU SC, AG
31	WP(C)/5475/2022	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. N H BARBHUIYA MS N J BEGUM	SC, P AND R.D. SC, AG SC, FINANCE
32	WP(C)/1405/2023 B/O	SACHINDRA NATH MISRA Versus THE KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 3 ORS.	MR. K N CHOUDHURY MR. T J MAHANTA MR. R M DEKA MR D MAHANTA N GAUTAM	MR. A M BORA MR. N NATH (r-1 TO 4) MR N TALUKDAR (r-1 TO 4) MS. C CHOUDHURY MR. R BARTHAKUR MR. M S HUSSAIN
33	WP(C)/3581/2023 B/O	SUMON RANJAN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MS S KAR	GA, ASSAM
	WITH			
34	WP(C)/6861/2017	DIMBESWAR DAS Versus THE STATE OF ASSAM and 13 ORS	MS B DEVI MR.R SARMA	GA, ASSAM SC, HEALTH
	WITH			
35	WP(C)/8119/2017	AJOY MAHANTA Versus THE STATE OF ASSAM and 4 ORS	MR.P P DUTTA MR.A BHATTACHARYYA MS.M KALITA	GA, ASSAM MR. R PHUKAN(R-5) SC, WATER RESOURCE
	WITH			
36	WP(C)/334/2019	LUKUMONI DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR. T DEURI MRS. R S DEURI	GA, ASSAM SC, WATER RESOURCE
	WITH			
37	WP(C)/6047/2019	RAMEN BORDOLOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR S JAFRI	GA, ASSAM
	WITH			
38	WP(C)/7388/2019	MANASH PRATIM BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S SINHA MR. P KALITA	GA, ASSAM
	WITH			
39	WP(C)/1403/2020	IMRANA BEGUM MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS.	MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED	GA, ASSAM SC, P H E
	WITH			
40	WP(C)/1846/2020	ZAKIR HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, IRRIGATION

41	WITH WP(C)/2526/2020	SANJOY DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MS A DAS MR. P S BISWAS	GA, ASSAM SC, FOREST DEPTT.
42	WITH WP(C)/4059/2020	ALAKA HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MRS J D KHAUND MRS J D KHAUND MR. D BARUAH MR. P K BORDOLOI MS B PAUL	GA, ASSAM SC, FOREST
43	WITH WP(C)/5588/2020	JAGADISH BARUAH Versus THE STATE OF ASSAM AND 7 ORS	MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA	GA, ASSAM
44	WITH WP(C)/595/2021	FARHAD MD. ANAMUL HUSSAIN Versus THE STATE OF ASSAM AND 9 ORS	MR. J A AHMED MR. K M HASSAN	GA, ASSAM SC, PERSONNEL DEPT. SC, PWD SC, FINANCE
45	WITH WP(C)/754/2021	NAYANMONI PHUKAN Versus THE STATE OF ASSAM AND 3 ORS	MRS P P BORAH MR. P K DAS MR S N ADHYAPAK MS B DAS	GA, ASSAM SC, PWD
46	WITH WP(C)/4093/2021	BISPENDRA SINGH Versus THE STATE OF ASSAM AND 7 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	GA, ASSAM
47	WITH WP(C)/4216/2021	JANA ROBIDAS Versus THE STATE OF ASSAM AND ANR.	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR. H.K. DEORI	GA, ASSAM
48	WITH WP(C)/4802/2021	MUKSIDUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. J C GOGOI MR. S ALI MS N BEGUM MR B ISLAM	GA, ASSAM SC, HEALTH
49	WITH WP(C)/4848/2021	SAGARIKA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM SC, P H E
50	WITH WP(C)/4897/2021	SURAJIT SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J PHUKAN MR P P PHUKAN	GA, ASSAM MR. P N GOSWAMI (SC, FOREST DEPARTMENT)
51	WITH WP(C)/5095/2021	MONOJ KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J PHUKAN MR P P PHUKAN	GA, ASSAM SC, FOREST
52	WITH WP(C)/5784/2021	NAYANDEEP GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, HEALTH
53	WITH WP(C)/5789/2021	JUTIKA BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR MS. S T BOKTH	GA, ASSAM SC, HEALTH
54	WITH WP(C)/1289/2022	BHANU PRIYA CHETIA Versus THE STATE OF ASSAM AND 5 ORS	MS. D J BORAH MR R DHAR MRS. R RONGMEI	GA, ASSAM
55	WITH WP(C)/2171/2022	MRITUNJOY DAS Versus THE STATE OF ASSAM AND 4 ORS	MS. S DASGUPTA	GA, ASSAM SC, INDUSTRIES AND COMMERCE

56	WITH WP(C)/4005/2022	KARTIK DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MS. P DAS	GA, ASSAM SC, AGRI. DEPARTMENT
57	WITH WP(C)/4480/2022	SUMAN DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MS. S DOLEY	GA, ASSAM
58	WITH WP(C)/5086/2022	MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR K KASHYAB	GA, ASSAM MR R DHAR, SC, PWD M KATAKY MR. D MAZUMDAR, ADDL. AG, ASSAM
59	WITH WP(C)/5129/2022	RAJIB SENGUPTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, WATER RESOURCE
60	WITH WP(C)/5941/2022	CHIRANJEEV NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR. B C DAS MS M D MEDHI	GA, ASSAM SC, FOREST
61	WITH WP(C)/6200/2022	RINGCHAR DAIMARY Versus THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN	GA, ASSAM
62	WITH WP(C)/6805/2022	BHASKAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM
63	WITH WP(C)/8093/2022	PINAK DEY Versus THE STATE OF ASSAM AND 5 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	SC, P AND R.D. GA, ASSAM
64	WITH WP(C)/8167/2022	PAPU THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR D BHATTACHARYA	GA, ASSAM
65	WITH WP(C)/179/2023	SEHNAZ YASMIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MR N RAHMAN	SC, P AND R.D. GA, ASSAM
66	WITH WP(C)/344/2023	RAMANANDA DEY@RAMANANDA CH DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
67	WITH WP(C)/2007/2023	TILAK DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. I CHOUDHURY G BAROOAH R L CHUTIA MS N GUPTA MR. C DAS	GA, ASSAM
68	WITH WP(C)/2172/2023	KRISHNA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM

69	WITH WP(C)/3501/2023	KAKUMONI BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS A DAS MR D BANIA MR. F A HASSAN MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS MS. R DEVI MS. S DEBNATH	SC, P AND R.D. GA, ASSAM
70	WP(C)/6302/2023 FIXED	HIRANYA BARMAN Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
71	WP(C)/6304/2023 FIXED	SIMANTA JYOTI BARUAH Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
72	WP(C)/6305/2023 FIXED	PRADIP KUMAR SARMA Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
73	WP(C)/6306/2023 FIXED	SANKAR MEDHI Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
74	WP(C)/7252/2023 FIXED	MD BABUJAN ALI Versus THE UNION OF INDIA AND 3 ORS	MR N PATIRI MR. A KHOUND MS. M SHARMA	MRS. R DEVI DY.S.G.I.
75	WP(C)/799/2024 FIXED	BICHITRA KALITA Versus THE STATE OF ASSAM AND 7 ORS	MD S HOQUE MS. A BORUAH MR. M DEKA	GA, ASSAM SC, AG MR. S Ali (r-7) MR K DAS (r-7)
76	WP(C)/1091/2024 B/O	TAHIR HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
77	WP(C)/1590/2024 FIXED	AJAY KUMAR HANDIQUE @ AJAY KR HANDIQUE Versus THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM
BAIL HEARING (BA)				
78	Bail Appln./4453/2023 WITH CASE RECORD(SCANNED COPY)	SAHIDUL HOQUE @ MD SAHIDUL HOQUE Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	PP, ASSAM
ORDERS				
79	WP(C)/3597/2021 WITH WP(C)/351/2022 (D/O)	ALOKESH CHANDRA RAY AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM
80	WITH WP(C)/231/2022	ATOWER RAHMAN AND 50 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU
81	WITH WP(C)/527/2022	BASANTI DAS AND 48 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM
82	WITH WP(C)/2169/2022	CHARAN BISWAS AND 44 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	SC, ELEM. EDU

83	WITH WP(C)/6277/2023	KHITISH CHANDRA RABHA Versus THE SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM
84	WITH WP(C)/6297/2023	RENUKA DEVI Versus THE SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS.	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. K R PATGIRI (R-7) MR G SARMA (R-7) MS CHITRALEKHA DAS MS K BARMAN (R-7) MS. D. DEVI (R-7)
85	WITH WP(C)/6314/2023	JAIN UDDIN AHMED Versus THE SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM
86	WITH WP(C)/6610/2023	BAHARUL ISLAM Versus THE SECRETARY TO THE GOVT OF ASSAM, SCHOOL EDUCATION DEPARTMENTAND 5 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. A M KHAN FOR CAVEATOR
87	WITH WP(C)/6656/2023 CAVT. NO. 09272/023,	ARJUMINA RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. A M KHAN FOR CAVEATOR
88	WITH WP(C)/6657/2023 CAVT. NO. 09282/023,	ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. A M KHAN FOR CAVEATOR
89	WP(C)/5987/2021	GUNA PRASAD PHUKAN Versus THE STATE OF ASSAM AND 6 ORS.	MR B BURAGOHAJIN MR. S B PRASAD MS. S GOGOI MR J P KACHARI	SC, CO OP SC, AG
90	WP(C)/6064/2023 B/O	MUSTT. MONUWARA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. M ALI MR. R ISLAM MR J. ISLAM	SC, ELEM. EDU GA, ASSAM
91	Review.Pet./61/2024 IN WP(C)/7389/2023 (D/O)	THE ASSAM POWER DISTRIBUTION COMPANY LTD AND ANR. Versus MADAN CHANDRA NATH AND 4 ORS.	MR. P N GOSWAMI MR. S P SHARMA	
92	WP(C)/657/2024 FIXED	BIKASH PURAKAYASTHA Versus THE UNION OF INDIA AND 7 ORS	MR. P MAHANTA MS. P SAHARIA V KHAKHALARY	MR. K GOGOI MR. K GOGOI DY.S.G.I.
HEARING				
93	WP(C)/6984/2023 B/O	SUBHASH DAIMARI @ SUBHASH DAIMARY Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. B BORAH MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 01/05/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
6)	MR. I HUSSAIN	20-04-2024	To	03-05-2024

7)	MR B ACHARYYA	20-04-2024	To	15-06-2024
8)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
9)	MR P C DEY	26-04-2024	To	04-05-2024
10)	MR. B P SINHA	25-04-2024	To	03-05-2024
11)	MR. S K SINHA	25-04-2024	To	22-05-2024
12)	MR. M DUTTA	01-05-2024	To	02-05-2024
13)	MR. D BORAH	30-04-2024	To	01-05-2024
14)	MR. D SAIKIA	30-04-2024	To	04-05-2024
15)	MR. M RAHMAN	30-04-2024	To	24-05-2024
16)	MR M Z AHMED	30-04-2024	To	02-05-2024
17)	MR. A M DUTTA	30-04-2024	To	02-05-2024
18)	MS B DUTTA	30-04-2024	To	02-05-2024
19)	MR. A R SIKDAR	01-05-2024	To	03-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 1st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1243/2024	DARSHANA BHARADWAJ Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS M R ROY MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	PP, ASSAM
MOTION				
2	Crl.Pet./470/2024	MUZAMMIL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MR H A AHMED	PP, ASSAM
3	AB/1118/2024	ANTHONY HEMBROM Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
ADMISSION				
4	Crl.A./83/2024	BOBY HATIMURIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR H ROHMAN MR S R A NASER	PP, ASSAM
	WITH I.A.(Crl.)/286/2024 in Crl.A./83/2024	BOBY HATIMURIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR H ROHMAN MR S R A NASER	PP, ASSAM
BAIL HEARING (BA)				
5	Bail Appln./383/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ANITA PAL Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
6	Bail Appln./1065/2024 WITH OFFICE NOT	SYED ASHIK ALAM Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
7	Bail Appln./1072/2024 FIXED	SADDAM HUSSAIN @ SADDAT HUSSAIN Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS E NATH N. UDDIN SK ABDULLAH	PP, ASSAM

BAIL HEARING

8	AB/4261/2023	HARDEV SINGH Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
9	AB/952/2024 FIXED	EAJUL HOQUE @ YAJUL HOQUE Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MR H DAS	PP, ASSAM
10	AB/960/2024 FIXED	MONJUR AHMED Versus THE STATE OF ASSAM	MR S DEWRI MR A DEKA	PP, ASSAM
11	AB/978/2024 FIXED	SAHIRUN NESSA @ CHAHERUN NECHA Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS E NATH N. UDDIN SK ABDULLAH	PP, ASSAM
12	AB/1000/2024 FIXED	MD. SAMSUL HOQUE Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
13	AB/1018/2024 FIXED	SISIR BISWAS Versus THE STATE OF ASSAM	MR. S N KRISHNATRAYA MR. R RAHMAN MAYUR DAS	PP, ASSAM
14	AB/1060/2024 FIXED	ANESUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
15	AB/1067/2024 FIXED	ABHIMANU DAS @ RUP MADHURJYA DAS Versus THE STATE OF ASSAM	MR C GOSWAMI MR. M SARANIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/05/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
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[For Wednesday, 1st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[THIS BENCH WILL TAKE UP MAC. APPEAL MATTERS AND MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/8270/2017	NAMITA CHAKRABORTY Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS	MR. S SAIKIA (SC, INCOME TAX) DR. B N GOGOI (SC, INCOME TAX) MR. S SARMA(SC, INCOME TAX DEPARTMENT) ASSTT. S.G.I.
2	WP(C)/39/2023	MANOROMA DAIMARI Versus THE STATE OF ASSAM AND 4 ORS	MS. D SONOWAL	GA, ASSAM SC, WPT AND BC SC, APTDC
3	WP(C)/343/2023	MAYADEVI MEDHI Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
4	WP(C)/587/2023	KRISHALAYA BHATTACHARJEE Versus THE STATE OF ASSAM AND 11 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, PWD ROAD GA, ASSAM SC, AG SC, N C HILLS SC, FINANCE
5	WP(C)/1933/2023	PRABHAT DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR R S CHAUHAN	GA, ASSAM SC, AG
6	WP(C)/2105/2023	PUTUL BARMAN AND 9 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, P AND R.D. SC, FINANCE
7	WP(C)/2642/2023	DINISH CHANDRA DAS Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS.	MR. S BORA MS J RAJKUMARI	SC, A S H B
8	WP(C)/2711/2023	DILIP KUMAR GOGOI Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS.	MR. S BORA MS J RAJKUMARI	SC, A S H B
9	WP(C)/2734/2023	FORID AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	F K R AHMED M U BARBHUYAN	SC, P AND R.D. GA, ASSAM

10	WP(C)/2828/2023	ASI/GD T V CHANDRA MOHAN AND 71 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	MR. A K DUTTA DY.S.G.I.
11	WP(C)/3024/2023	VIJAY KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. S S ROY (R-1) DY.S.G.I.
12	WP(C)/3071/2023	TARANI RAJBANGSHI Versus THE STATE OF ASSAM AND 2 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, HEALTH
13	WP(C)/3165/2023	SK NABUR UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. A M KHAN MR. R I DEWAN	SC, ELEM. EDU
14	WP(C)/3252/2023	FARUK AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, FOREST
15	WP(C)/3363/2023	WAHIDUZ ZAMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR. K MOHAMMED	GA, ASSAM
16	WP(C)/3417/2023	APARNA TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS	MR. N NATH MR. D THAKUR MS A BARUAH MS D BORUAH	GA, ASSAM SC, AG
17	WP(C)/3474/2023	SHILLA MAHATOO @ SHEELA MAHATOO Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	SC, HIGHER EDU SC, BTC SC, FINANCE
18	WP(C)/3507/2023	KAMLESHWARI DEVI Versus THE UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MRS. R DEVI DY.S.G.I.
19	WP(C)/3762/2023	BHARATI DAS Versus THE UNION OF INDIA AND 7 ORS	A G CHOUDHURY MS. S B CHOUDHURY MR. S K DAS	MRS. R DEVI DY.S.G.I.
20	WP(C)/3905/2023	SMTI. MINATI BORA KAKOTI Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU SC, FINANCE
21	WP(C)/5137/2023	NARAYAN SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	SC, ELEM. EDU GA, ASSAM
ORDERS				
22	I.A.(Civil)/969/2020 WITH LCR 2 FILES in MACApp./80/2015 WITH MACApp./80/2015	UNITED INDIA INSURANCE CO LTD Versus SMT SALO KARMAKAR and 7 ORS	MR. R K BHATRA MR A SAIKIA	MR. S K TALUKDAR
		UNITED INDIA INSURANCE CO LTD Versus SMT SALO KARMAKAR and 7 ORS	MR.R K BHATRA MS.A BORA MS.P HUIJURI MR A SAIKIA	MR.S K TALUKDAR(R-1 to 5) MR.M SAIKIA(R-1 to 5) MS.H DASR-1 to 5 MR.D BANIA(R-1 to 5)
23	MACApp./518/2022 WITH LCR	THE BAJAJ ALLIANZ GENERAL INSURANCE CO LTD Versus BIBHA MISHRA AND 6 ORS (F)	MR. A BHATTACHARYYA	MR. K R PATGIRI (R-6 AND 7) MS. U HAZARIKA (R-6 AND 7)
24	I.A.(Civil)/2593/2022 WITH LCR in MACApp./585/2022 WITH MACApp./585/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI BHANUMOTI BARMAN AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS J ROY	MR. R ISLAM
		THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI BHANUMOTI BARMAN AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS J ROY	MR R ISLAM MR. M KHAN MR A K DAS (R-1) MS J AKTAR (r-1)

	<p>WITH I.A.(Civil)/720/2023 in MACApp./585/2022</p>	<p>THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI BHANUMOTI BARMAN AND ORS</p>	<p>MS. R D MOZUMDAR MS. C MOZUMDAR</p>	
	<p>WITH I.A.(Civil)/1395/2023 in MACApp./585/2022</p>	<p>THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI BHANUMOTI BARMAN AND ORS E</p>	<p>MS. R D MOZUMDAR MS. C MOZUMDAR</p>	
	<p>WITH I.A.(Civil)/1396/2023 in MACApp./585/2022</p>	<p>THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI BHANUMOTI BARMAN AND ORS E</p>	<p>MS. R D MOZUMDAR MS. C MOZUMDAR</p>	
25	<p>I.A.(Civil)/3385/2022 in MACApp./10855/2022</p>	<p>GULJAN BIBI AND 3 ORS. Versus AFJAL HUSSAIN AND 2 ORS.</p>	<p>MR. M TALUKDAR MR. A SHAKIL</p>	<p>MS. R D MOZUMDAR (r-3) MS. C MOZUMDAR (r-3) MR. S P SHARMA (r-3)</p>
	<p>WITH MACApp./10855/2022 (Filing Number)</p>	<p>GULIJAN BIBI AND 3 ORS. Versus AFJAL HUSSAIN AND 2 ORS.</p>	<p>MR. M TALUKDAR</p>	
26	<p>I.A.(Civil)/3675/2022 in MACApp./12553/2022</p>	<p>THE ORIENTAL INSURANCE CO. LTD. Versus SAYAD JAMAL @ SURAJMAL @ SAIDUR ALI AND 4 ORS.</p>	<p>MR. S K GOSWAMI MR. R SHARMA</p>	<p>MS. R D MOZUMDAR (r-5) MR. B K DAS (R-1) MS. C MOZUMDAR (r-5) MR. S P SHARMA (r-5)</p>
	<p>WITH MACApp./12553/2022 (Filing Number)</p>	<p>THE ORIENTAL INSURANCE CO. LTD. Versus SAYAD JAMAL @ SURAJMAL @ SAIDUR ALI AND 4 ORS. F</p>	<p>MR. S K GOSWAMI</p>	
	<p>WITH I.A.(Civil)/12554/2022 (Filing Number)</p>	<p>THE ORIENTAL INSURANCE CO. LTD. Versus SAYAD JAMAL @ SURAJMAL @ SAIDUR ALI AND 4 ORS. F</p>	<p>MR. S K GOSWAMI</p>	
27	<p>MACApp./19/2023 WITH LCR</p>	<p>NEW INDIA ASSURANCE COMPANY LTD. Versus ON THE DEATH OF DALJIT KAUR HIS LEGAL HEIRS AND ANR.</p>	<p>MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA</p>	<p>MR. A R AGARWALA MR ADITYA AGARWALA</p>
28	<p>CO/21/2023 in MACApp./208/2023</p>	<p>DORLEY GAYARY AND 2 ORS. Versus UNITED INDIA INSURANCE COMPANY LIMITED</p>	<p>MR. B J MUKHERJEE MS R SAHA</p>	
	<p>WITH MACApp./208/2023</p>	<p>UNITED INDIA INSURANCE COMPANY LTD. Versus DORLEY GAYARY AND ORS.</p>	<p>MR. R C PAUL</p>	
	<p>WITH I.A.(Civil)/1388/2023 in MACApp./208/2023</p>	<p>UNITED INDIA INSURANCE COMPANY LTD. Versus DORLEY GAYARY AND ORS.</p>	<p>MR. R C PAUL</p>	
29	<p>I.A.(Civil)/73/2023 in MACApp./9478/2020</p>	<p>GOPAL KRISHNA TEA COMPANY PRIVATE LTD. Versus HEMANTA JANI AND 4 ORS.</p>	<p>MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI</p>	<p>MRS. S ROY (R5)</p>
	<p>WITH MACApp./9478/2020 (Filing Number)</p>	<p>GOPAL KRISHNA TEA COMPANY PRIVATE LTD. Versus HEMANTA JANI AND 4 ORS. E</p>	<p>MR G N SAHEWALLA</p>	
	<p>WITH I.A.(Civil)/9481/2020 (Filing Number)</p>	<p>GOPAL KRISHNA TEA COMPANY PRIVATE LTD. Versus HEMANTA JANI AND 4 ORS.</p>	<p>MR G N SAHEWALLA</p>	

30	I.A.(Civil)/90/2023 in MACApp./14973/2022	THE ORIENTAL INSURANCE CO. LTD. Versus MAJIBUR RAHMAN AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MS. R D MOZUMDAR (r-5) MR. M ISLAM (r-4) MS. C MOZUMDAR (r-5) MR. S P SHARMA (r-5)
	WITH MACApp./14973/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD . Versus MAJIBUR RAHMAN AND4 ORS . A	MR. S K GOSWAMI	
31	I.A.(Civil)/109/2023 in MACApp./5874/2022	KUNJALATA MANDAL Versus UNION OF INDIA AND ANR.	MR. M TALUKDAR MR. A SHAKIL	MRS. R DEVI ASSTT.S.G.I.
	WITH MACApp./5874/2022 (Filing Number)	KUNJALATA MANDAL Versus UNION OF INDIA AND ANR. F	MR. M TALUKDAR	
32	I.A.(Civil)/192/2023 in MACApp./15848/2022	DIPTI GOGOI Versus PRABIN GOGOI AND ANR	MR. B CHETRI MR K KASHYAB	MR. K K BHATTA (R-2)
	WITH MACApp./15848/2022 (Filing Number)	DIPTI GOGOI Versus PRABIN GOGOI AND ANR E	MR K KASHYAB	
33	MACApp./350/2023 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus HIMANI BAISHYA AND 2 ORS. A	MR. R GOSWAMI MS. P BORTHAKUR	MS P SHILL (R-1,2)
34	I.A.(Civil)/415/2023 in MACApp./660/2023	UNITED INDIA INSURANCE CO LTD. Versus NANDITA PEGU AND 5 ORS .	MRS L SHARMA MR. K K BHATTA MR A SHARMA	MR. A R AGARWALA (r-1 up 4) MR ADITYA AGARWALA (r- 1 up 4)
	WITH MACApp./660/2023 (Filing Number)	UNITED INDIA INSURANCE CO LTD. Versus NANDITA PEGU AND 5 ORS . B	MR. K K BHATTA	
35	I.A.(Civil)/1245/2023 in MACApp./3867/2023	NATIONAL INSURANCE COMPANY LTD. Versus PANCHAMI RABHA AND 2 ORS	MR T KALITA MR. A KAKATI	MR. DITUL DAS (r-1) A ACHARJEE(r-1)
	WITH MACApp./3867/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus PANCHAMI RABHA AND 2 ORS. A	MR T KALITA	
36	I.A.(Civil)/1601/2023 in MACApp./5819/2023	PRADIP PAUL AND ANR. Versus CHODEN, CID NO. 0215507 AND ANR.	MR. B K DAS	
	WITH MACApp./5819/2023 (Filing Number)	PRADIP PAUL AND ANR. Versus CHODEN, CID NO. 0215507 AND ANR. H	MR. B K DAS	
37	I.A.(Civil)/1790/2023 WITH LCR 4 FILES in MACApp./7182/2023	ORIENTAL INSURANCE COMPANY LTD Versus DANDIDHAR DEKA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR S C PANDIT (R-1) MD H R AHMED (R-4) MR A MALEK(R-4)
	WITH MACApp./7182/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus DANDIDHAR DEKA AND 4 ORS. H	MS. R D MOZUMDAR	
38	I.A.(Civil)/2340/2023 in MACApp./7991/2023	THE ORIENTAL INSURANCE CO. LTD. Versus RUDRA PRASAD SARMAH @ CHETRI AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. N BORUAH (R-1,2) MR S ARAFAT (R-1,2)
	WITH MACApp./7991/2023 (Filing Number)	THE ORIENTAL INSURANCE CO.LTD. Versus RUDRA PRASAD SARMAH @ CHETRI AND 3 ORS. H	MR. S K GOSWAMI	
	WITH I.A.(Civil)/7992/2023 (Filing Number)	THE ORIENTAL INSURANCE CO.LTD. Versus RUDRA PRASAD SARMAH @ CHETRI AND 3 ORS. H	MR. S K GOSWAMI	

39	I.A.(Civil)/2397/2023 in MACApp./9583/2023	PONESWARI @ PUNESWARI BORA Versus ORIENTAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	MR. A J SARMA (r-3) MR G ALAM (r-3) MR. J KALITA (R-1) MR. H ROHMAN (r-3)
	WITH MACApp./9583/2023 (Filing Number)	PONESWARI @ PUNESWARI BORA Versus ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS. B	MR. A R AGARWALA	
40	I.A.(Civil)/3110/2023 in MACApp./11765/2023	SARADA BARUAH AND 2 ORS. Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR D MONDAL	
	WITH MACApp./11765/2023 (Filing Number)	SARADA BARUAH AND 2 ORS Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS H	MR D MONDAL	
41	I.A.(Civil)/3286/2023 WITH LCR in MACApp./642/2022	SHANTI PRABHA BARMAN DAS Versus RELIANCE GENERAL INSURANCE CO. LTD. AND 3 ORS.	MR D C NATH MR. C SHARMA	MR. K K BHATTA MR J JOHN MS R DEVI
	WITH MACApp./642/2022	RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI. SHANTI PRABHA BARMAN DAS AND 3 ORS	MR. K K BHATTA MR J JOHN MS R DEVI	MR D C NATH MR. A J SAIKIA (R4) MR. B KAKATI (R4) MR. C SHARMA MR G S BORO (R4)
	WITH CO/12697/2022 (Filing Number) in MACApp./642/2022	SHANTI PRABHA BARMAN DAS Versus RELIANCE GENERAL INSURANCE CO. LTD. AND 3 ORS. E	MR D C NATH	
42	I.A.(Civil)/3318/2023 MAC.APP. 171/2020(D/O), WITH LCR(PHOTOCOPY) in MACApp./171/2020	ORIENTAL INSURANCE COMPANY LTD Versus SUKURJAN NESSA AND 13 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MS P SARMAH	
43	I.A.(Civil)/3711/2023 WITH LCR in MACApp./164/2023	RINA DEVI AND 2 ORS. Versus UNITED INDIA INSURANCE CO. LTD.	MR P K SARMA MR R S CHAUHAN	MR. A SAIKIA
	WITH MACApp./164/2023	UNITED INDIA INSURANCE CO. LTD. Versus RINA DEVI AND 4 ORS.	MR. A J SAIKIA MS N RABHA MR. S. PEGU	MR P K SARMA (R-2,3) MR R S CHAUHAN (R-2,3) MR S H SIKDAR (R- 4) MR. S HAQUE (R- 4) S YESMIN (R- 4) MS S ABDULLAH (R- 4)
44	I.A.(Civil)/58/2024 WITH LCR in MACApp./172/2021	ORIENTAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF MAKON HAZARIKA	MS. R D MOZUMDAR	
	WITH MACApp./172/2021	ORIENTAL INSURANCE COMPANY LTD. Versus MAKON HAZARIKA AND ANR.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M DUTTA (R1) MR K M BORA (R1)
	WITH CO/17/2022 in MACApp./172/2021	MAKON HAZRIKA Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR.	MR. M DUTTA MR K M BORA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH I.A.(Civil)/322/2022 in MACApp./172/2021	MAKON HAZARIKA AND ANR. Versus ORIENTAL INSURANCE COMPANY LIMITED.		
45	I.A.(Civil)/935/2024 WITH LCR in MACApp./191/2023	RANI SWARGIARY AND 4 ORS Versus NATIONAL INSURANCE CO LTD AND ANR A	MR. R ISLAM	MR. K K BHATRA

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LEAVE NOTE OF ADVOCATES FOR 01/05/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
6)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
7)	MR B ACHARYYA	20-04-2024	To	15-06-2024
8)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
9)	MR P C DEY	26-04-2024	To	04-05-2024
10)	MR. B P SINHA	25-04-2024	To	03-05-2024
11)	MR. S K SINHA	25-04-2024	To	22-05-2024
12)	MR. M DUTTA	01-05-2024	To	02-05-2024
13)	MR. D BORAH	30-04-2024	To	01-05-2024
14)	MR. D SAIKIA	30-04-2024	To	04-05-2024
15)	MR. M RAHMAN	30-04-2024	To	24-05-2024
16)	MR M Z AHMED	30-04-2024	To	02-05-2024
17)	MR. A M DUTTA	30-04-2024	To	02-05-2024
18)	MS B DUTTA	30-04-2024	To	02-05-2024
19)	MR. A R SIKDAR	01-05-2024	To	03-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 1st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/37/2024	SMTI. JUNMONI GOGOI Versus DR. PRANJIT SANTONU BHAJONI	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. P BORDOLOI MR K J SAIKIA	
2	CRP(IO)/137/2024	UTPAL DUTTA Versus THENGALBARI ESTATE LTD. AND 3 ORS	MR. S DASGUPTA	GA, ASSAM SC, REVENUE
3	CRP(IO)/138/2024	MANGAL SARKAR Versus MADAN SARKAR	MR. A.I. AHMED MS B DEVI MR P SAH	
ADMISSION				
4	FAO/35/2023	ASHOK KR. HIMATSINGKA Versus ALKA AGARWAL	MR. R K BHUYAN MR. M KASHYAP	
5	FAO/72/2023	RAJU MESH Versus DR. KAUMUDI KUMAR ROY CHAUDHURY	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP	
6	FAO/28/2024	COUNCIL OF BAPTIST CHURCHES IN NORTH EAST INDIA(CBCNEI) Versus GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	SC, GMC
	WITH I.A.(Civil)/1250/2024 in FAO/28/2024	COUNCIL OF BAPTIST CHURCHES IN NORTH EAST INDIA(CBCNEI) Versus GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	SC, GMC
FOR HEARING U/O XLI RULE II C.P.C.				
7	RSA/167/2023	MONIKANTA KALITA AND ANR. Versus BIJOY CHANDRA KALITA AND 2 ORS.	MR. M DUTTA MR. N UDDIN MR. M ISLAM MR. S K CHETRY	
	WITH I.A.(Civil)/2752/2023 in RSA/167/2023	MONIKANTA KALITA AND ANR. Versus BIJOY CHANDRA KALITA AND 2 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM MR. S K CHETRY	

8	RSA/69/2024	LEGAL HEIRS OF MANIRUDDIN RABIA KHATUN AND ORS Versus LEGAL HEIRS OF MORTUZ ALI MUBARAK ALI @ MUBARAK ALI TALUKDAR AND ORS.	MR. A R SIKDAR MR. S I TALUKDAR	
	WITH I.A.(Civil)/1243/2024 in RSA/69/2024	LEGAL HEIRS OF MANIRUDDIN RABIA KHATUN AND ORS Versus LEGAL HEIRS OF MORTUZ ALI MUBARAK ALI @ MUBARAK ALI TALUKDAR AND ORS.	MR. A R SIKDAR MR. S I TALUKDAR	
ORDERS				
9	MC/3227/2012 in RSA SL. NO. 173532	GOBARDHAN MAHESWARI, Versus MD. USMAN ALI and 19 ORS,		
10	I.A.(Civil)/3223/2018 in Test.App./3/2016	SRI AMULYA DEBNATH Versus ON THE DEATH OF ANIL CHANDRA DEBNATH, HIS LEGAL HEIRS AND 9 ORS	MR. S P CHOUDHURY MR. A S DHILLON	MR. S K GHOSH (R1.1, R1.3, R1.4) MS F AHMED (R1.1, R1.3, R1.4)
	WITH Test.App./3/2016	SRI AMULYA DEBNATH Versus ANIL CH. DEB NATH and 6 ORS	MR.S P CHOUDHURY MR.A S DHILLON	
11	I.A.(Civil)/588/2019 in RSA/17423/2018	SMTI SABITRI DEVI (VERMA) Versus MRS CHANDRAWATI PANDEY AND 4 ORS	MR. S P CHOUDHURY MR. A S DHILLON	
	WITH RSA/17423/2018 (Filing Number)	SMTI SABITRI DEVI (VERMA) Versus MRS CHANDRAWATI PANDEY AND 4 ORS		
12	I.A.(Civil)/1866/2019 FIXED in RSA/16206/2018	ABDUR RAHIM AND 13 ORS. Versus PARIBANU BEWA AND 5 ORS.	MR. D GOSWAMI MS. D TALUKDAR	MR. B D DEKA MR. M DAS N CHAUDHURY
	WITH RSA/16206/2018 (Filing Number)	ABDUR RAHIM AND 13 ORS Versus PARIBANU BEWA AND 5 ORS		
13	I.A.(Civil)/212/2020 in RSA/17445/2019	SRI JOGEN KONWAR @ JOGENDRA KONWAR Versus SRI RAJAT MAZUMDAR AND 9 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. R K JAIN MR D MONDAL TULIKA BORAH MR. P K PODDAR
	WITH RSA/17445/2019 (Filing Number)	SRI JOGEN KONWAR @ JOGENDRA KONWAR Versus SRI RAJAT MAZUMDAR AND 4 ORS		
	WITH I.A.(Civil)/3657/2023	SRI JOGEN KONWAR @ JOGENDRA KONWAR Versus SRI RAJAT MAZUMDAR AND ORS	MR. O P BHATI MR. T C DAS	MR. R K JAIN
14	I.A.(Civil)/716/2020 in RSA/630/2020	SHABNAM EYASMIN Versus MOSST. NAFISA MUMTAJ AND 2 ORS.	MR. R SARMA MR H DEKA MR. D M NATH	
	WITH RSA/630/2020 (Filing Number)	MISS SHABNAM EYASMIN Versus MOSST. NAFISA MUMTAJ AND 2 ORS		
15	I.A.(Civil)/544/2021 in RSA/2170/2021	JANAK CHUTIA AND 3 ORS. Versus SMTI. MALOTI LAHON AND 7 ORS.	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA
	WITH RSA/2170/2021 (Filing Number)	JANAK CHUTIA AND 3 ORS. Versus MALOTI LAHON AND 7 ORS. A	MR. R PHUKAN	

16	I.A.(Civil)/1418/2021 in RSA/1157/2021	SANTI DEVI GOWALA Versus DRUPADI GOWALA AND 2 ORS.	MR. M A SHEIKH MR. M HOSSAIN MR A ISLAM	MR. M J BARUAH MS B MAJUMDER MS M NEOG
	WITH RSA/1157/2021 (Filing Number)	SANTI DEVI GOWALA Versus DRUPADI GOWALA AND 2 ORS. A	MR. M A SHEIKH	
17	I.A.(Civil)/2312/2021 in Intest.Cas./10646/2021	NAJRIN AKTAR BARBHUIYA Versus ABDUL KALAM LASKAR AND 4 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	MS. R CHOUDHURY MR F U BARBHUIYA (R1, R3, R5) MR. A H M R CHOUDHURY MS S DAS (R1, R3, R5)
	WITH Intest.Cas./10646/2021 (Filing Number)	NAJRIN AKTAR BARBHUIYA Versus ABDUL KALAM LASKAR AND 4 ORS. B	MR. N H MAZARBHUIYAN	
18	FAO/50/2022 WITH LCR	RUNITA YASMIN Versus MD. ASAD ALI	MR. S K GHOSH MS F AHMED	
	WITH I.A.(Civil)/2779/2022 in FAO/50/2022	RUNITA YASMIN Versus MD. ASAD ALI	MR. S K GHOSH MS F AHMED	
19	RSA/180/2022	ABDUL ALEK CHAUDHURY AND ANR. Versus AKBOR ALI AND 16 ORS.	MR. M HUSSAIN MR. R ALI MR. K KALITA M KALITA MS G SWAMI	MR J C BORAH (R-1)
	WITH I.A.(Civil)/3586/2022 in RSA/180/2022	ABDUL ALEK CHAUDHURY AND ANR. Versus AKBOR ALI AND 16 ORS.	MR. K KALITA M KALITA MS G SWAMI	
20	I.A.(Civil)/366/2022 in RSA/16912/2019	ABDUL HAMID MOLLAH AND 5 ORS. Versus TOMEJUDDIN AND 47 ORS	MR. M DUTTA MR S KHOUND MR H K NATH MD H R AHMED MR. K MOHAMMED	MR. K K DEY (R1-4,6-9) MR V K BAROOAH (R1-4,- -9) MD A ISLAM (r-11,13,22)
	WITH RSA/16912/2019 (Filing Number)	ABDUL HAMID MOLLAH AND 5 ORS. Versus TOMEJUDDIN AND 47 ORS	MR. M DUTTA	
21	I.A.(Civil)/2570/2022 in RSA/8422/2022	ON THE DEATH OF MONI DHUBI HIS LEGAL HEIRS SRI CHANDRA SEKHAR DHUBI AND 2 ORS Versus SMT. FULMATI ROY AND 7 ORS	MR. S D PURKAYASTHA MS. S PHUKAN	MR H DAS (R-1,2,4,5) MR. B C DEKA (R-1,2,4,5) MR. JUNM LASKAR (R4, R5)
	WITH RSA/8422/2022 (Filing Number)	ON THE DEATH OF MONI DHUBI, HIS LEGAL HEIRS SRI CHANDRA SEKHAR DHUBI AND 2 ORS. Versus SMT. FULMATI ROY AND 7 ORS	MR. S D PURKAYASTHA	
22	I.A.(Civil)/3156/2022 in CRP/10508/2022	RATANLAL AGARWALLA AND ANR. Versus SASHI DEVI JALAN	MR. S SHARMA MS G M THAKUR	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM M. BORUAH
	WITH CRP/10508/2022 (Filing Number)	RATANLAL AGARWALLA AND ANR. Versus SASHI DEVI JALAN B	MS G M THAKUR	
23	CRP/49/2023	MD. ALTAF HUSSAIN BARBHUIYA AND 3 ORS Versus TARA MIYA CHOUDHURY AND 9 ORS	MR. S K GHOSH MS F AHMED	MR. A H M R CHOUDHUR(r- 1 to 10)Y
24	CRP(IO)/110/2023	GYAN DAS AND 2 ORS Versus TARUN SUT AND 7 ORS.	MR. P SUNDI	MR. S K SINGH (1 TO 8) MR B PUSHILAL (1 TO 8)

25	CRP/178/2023	RAMESH BARMAN AND 5 ORS. Versus MD. SIRAJUDDIN AHMED	MR. D P BORAH MS. S BORO MR B PAUL P JHA	MR. A C SARMA MR G BHARADWAJ MR N BRAHMA
26	CRP/185/2023	SATYENDRA DAS AND 3 ORS Versus GANESH CHANDRA DAS	MR. SURAJIT DAS MR. P P DAS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN
27	CRP(IO)/188/2023	THE UNITED INDIA INSURANCE CO LTD. Versus ARATI RABHA	MR A N DAS	
28	CRP(IO)/253/2023	MAHABIR CHAND PARAKH AND ANR Versus SMTI. LAKHI BORKOTOKI AND ANR	MR. D C C PHUKAN MS D DEVI	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA
	WITH I.A.(Civil)/1022/2024 in CRP(IO)/253/2023	CHANCHAL DEVI PARAKH@ CHANCHAL DEVI PAREKH AND ORS Versus SMTI. LAKHI BORKOTOKI AND ANR	MR. D C C PHUKAN MS D DEVI	MR B KAUSHIK
	WITH I.A.(Civil)/1023/2024 in CRP(IO)/253/2023	CHANDAL DEVI PARAKH @ CHANCHAL DEVI PAREKH AND ORS Versus SMTI. LAKHI BORKOTOKI AND ANR	MR. D C C PHUKAN MS D DEVI	MR B KAUSHIK
29	CRP(IO)/377/2023	BISWAJIT SAIKIA @ MEDINI MOHAN SAIKIA AND ANR Versus DEBOJIT SAIKIA @ INDRA MOHAN SAIKI	MR. R GOSWAMI S. B. GOSWAMI MS S DAS	MR. R K BHUYAN MR. R K BHUYAN MR. M KASHYAP
30	I.A.(Civil)/1970/2023 in RSA/7197/2023	DHANI RAM BARUAH HEART INSTITUTE Versus M/S SIOTIA STEELS LTD.	MR. M K CHOUDHURY MR. A BARKATAKI	
	WITH RSA/7197/2023 (Filing Number)	DHANI RAM BARUAH HEART INSTITUTE AND ANR. Versus M/S SIOTIA STEELS LTD. H	MR. M K CHOUDHURY	
31	I.A.(Civil)/2319/2023 in Intest.Cas./7274/2023	SEWALI NATH BARUAH AND 2 ORS. Versus SANGITA BARUAH	DR. B N GOGOI	MR. S S BAROOAH
	WITH Intest.Cas./7274/2023 (Filing Number)	SEWALI NATH BARUAH AND 2 ORS. Versus SANGITA BARUAH A	DR. B N GOGOI	
32	I.A.(Civil)/2526/2023 in RSA/135/2021	SMTI NALINI SAIKIA, Versus SRI CHANDAN DEV AND 4 ORS	MR. D MOZUMDER MR. S BISWAS MR P BORAH	MR. P SUNDI
	WITH RSA/135/2021	SMTI NALINI SAIKIA Versus SRI CHANDAN DEV AND 4 ORS	MR. D MOZUMDER MR. S BISWAS MR P BORAH	MR. P SUNDI (R-1,2,3,5)
	WITH I.A.(Civil)/2174/2021 in RSA/135/2021	SMTI NALINI SAIKIA Versus SRI CHANDAN DEV AND 4 ORS	MR. D MOZUMDER MR. S BISWAS MR P BORAH	
	WITH I.A.(Civil)/17/2022 in RSA/135/2021	SMTI NALINI SAIKIA Versus SRI CHANDAN DEV AND 4 ORS	MR. D MOZUMDER MR. P BORAH	
33	I.A.(Civil)/3407/2023 in RSA/12775/2023	FAZAL ALI Versus ASRAB ALI AND ORS	MR. N DHAR MR. B K SEN MR A HUSSAIN N HASAN	
	WITH RSA/12775/2023 (Filing Number)	FAZAL ALI @ FAZAL HAQUE Versus ASRAB ALI AND ORS. H	MR. N DHAR	

34	I.A.(Civil)/3463/2023 ON APPLN in RSA/214/2013 WITH RSA/214/2013	MANDIRA DAS Versus AJIT GHOSH, MANDIRA DAS Versus AJIT GHOSH and 5 ORS.	MR.J LASKAR MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	MR.R P SARMAH MR.H K BAISHYA MR.B CHAKRABORTY MR.A R TAHBILDAR MS.S J DEKA MS.R DEVI
35	I.A.(Civil)/3768/2023 in Arb.A./12414/2023 WITH Arb.A./12414/2023 (Filing Number)	RANJIT DAS Versus KUSMA URANG RANJIT DAS Versus KUSMA URANG B	MR. A R SHOME MR A J GHOSH MR. P MAZUMDER MR N ALAM MR. P MAZUMDER	
36	RSA/3/2024	AMAL CHANDRA DAS Versus LEGAL HEIRS OF DECEASED GIREN CHANDRA DAS KHIROD CHANDRA DAS AND ORS	MS. B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE	MR D C NATH MR. C SHARMA
37	Review.Pet./58/2024 in CRP(IO)/322/2022 (D/O), FIXED, B/H D BARUAH,J	TAIYAB ALI Versus ZARINA KHATUN AND 14 ORS	MRS. M A OZAH	
38	I.A.(Civil)/101/2024 in Test.App./8167/2023 WITH Test.App./8167/2023 (Filing Number)	BRAJEN KALITA Versus HEMANTA KALITA AND 3 ORS. BRAJEN KALITA Versus HEMANTA KALITA AND 3 ORS (A)	MR. A CHAMUAH MR. P K BHUYAN MR. A CHAMUAH	
39	CRP(IO)/103/2024 FIXED	MD. MOTIUR RAHMAN Versus ON THE DEATH OF ALAL UDDIN, HIS LEGAL HEIRS SAJUDDIN AND 7 ORS.	MR. A K PURKAYASTHA MR. J AHMED MR. S SHARMA MS A HUSSAIN R BEGUM	MR. SURAJIT DAS MR. P P DAS
40	I.A.(Civil)/316/2024 FIXED in Intest.Cas./7/2023 WITH Intest.Cas./7/2023	NILAM HAZARIKA, Versus PRAKITI DAS AND 4 ORS PRAKITI DAS Versus NILAM HAZARIKA AND 4 ORS.	MR G N SAHEWALLA MR G N SAHEWALLA MD ASLAM MS. S. TODI MR. N K HALOI MR D GOSWAMI MR. K M HASSAN MR K BARMAN MR S AFRIDI	MR. N K HALOI MR. K M HASSAN MR G N SAHEWALLA(r-1) MD ASLAM(r-1) MS. S. TODI(r-1) MS K SARMA (r-1)
41	I.A.(Civil)/3323/2023 in Intest.Cas./7/2023 WITH I.A.(Civil)/557/2024 WITH LCR in RSA/84/2018	PRAKITI DAS Versus NILAM HAZARIKA AND 4 ORS. ON THE DEATH OF MD. ABDUL MAZID HIS LEGAL HEIRS Versus MUSSTT JARJINA RAHMAN and ANR	MR. N K HALOI MR. K M HASSAN	
42	I.A.(Civil)/593/2024 in CRP(IO)/347/2023 WITH RSA/84/2018 WITH CRP(IO)/347/2023	MD. ABDUL MAZID Versus MUSSTT JARJINA RAHMAN and ANR SWAPAN BISWAS AND ANR. Versus STATE BANK OF INDIA, SWAPAN BISWAS AND ANR. Versus STATE BANK OF INDIA	MR.M K SHARMA MR. C GOSWAMI MR. R BORA MR. R BORA MR. D. BORAH	MR. K K DEY (R1, R2) MR I AHMED (R1, R2) MR V K BAROOAH (R1, R2)

HEARING

43	CRP/34/2020 B/O	SANTANU DAS AND 2 ORS. Versus SMTI. KALPANA HAZARIKA AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. L K BORAH MR. J PAWE
<u>STAY MATTERS</u>				
44	Tr.P.(C)/116/2022 FIXED	MS. PUNAM KAIRI Versus THE REGIONAL MANAGER, HDFC ARGO GENERAL INSURANCE CO. LTD. AND 2 ORS	MR. A GANGULY MS. M ROY I. SINGH MR T CHHETRI	MR. A R SHOME (R-2 AND 3) MR A J GHOSH (R-2 AND 3) MR N ALAM (R-2 AND 3)
WITH				
45	Tr.P.(C)/21/2023	RUNU GOGOI AND ANR Versus PUNAM KAIRI AND ANR	MR. S CHAUHAN MR. A R SHOME	MR. A GANGULY (R-1) MR T CHHETRI (R-1)
46	CRP(IO)/285/2023 B/O	APURBA KUMAR DAS Versus TULASI DAS AND 3 ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. SHEELADITYA (R-1 to 4)

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LEAVE NOTE OF ADVOCATES FOR 01/05/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
6)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
7)	MR B ACHARYYA	20-04-2024	To	15-06-2024
8)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
9)	MR P C DEY	26-04-2024	To	04-05-2024
10)	MR. B P SINHA	25-04-2024	To	03-05-2024
11)	MR. S K SINHA	25-04-2024	To	22-05-2024
12)	MR. M DUTTA	01-05-2024	To	02-05-2024
13)	MR. D BORAH	30-04-2024	To	01-05-2024
14)	MR. D SAIKIA	30-04-2024	To	04-05-2024
15)	MR. M RAHMAN	30-04-2024	To	24-05-2024
16)	MR M Z AHMED	30-04-2024	To	02-05-2024
17)	MR. A M DUTTA	30-04-2024	To	02-05-2024
18)	MS B DUTTA	30-04-2024	To	02-05-2024
19)	MR. A R SIKDAR	01-05-2024	To	03-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 1st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1238/2024	NIRAJ KUMAR AND 2 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
2 Bail Appln./1240/2024	RAVINDRA RAY AND ANR. Versus THE UNION OF INDIA	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	SC, NCB
3 Bail Appln./1250/2024	ALIJA BEGUM Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
4 Bail Appln./1252/2024	MAINUL ALI @ BABU @ BABU PETLA Versus THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
5 Bail Appln./1253/2024	SAIFUL ALI AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
MOTION			
6 Crl.Rev.P./166/2024	BIJOY DAS AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI MS S.DAS P HAJONG	PP, ASSAM
7 Crl.Pet./500/2024	MD. SHAH ALOM Versus SUKUR ALI	MRS S RAHANA MR. A M AHMED P. GHOSH	
8 Crl.Pet./501/2024	BULU ROY AND ANR Versus SANDHAN PRASAD BAROOAH AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER MS S GOYAL MR P R SARMA	
9 Crl.Pet./503/2024	ABDUL KALAM LASKAR Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
10 Crl.Pet./504/2024	ANANTA DUTTA Versus CHANDAN SAIKIA AND ANR	MR. B K SEN MR F HAQUE MR A HUSSAIN	PP, ASSAM

11	AB/1117/2024	MANAB HANDIQUE AND ANR. Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. A BORUA MR T GOGOI MS P SARMA	PP, ASSAM
12	AB/1120/2024	TAPAN SIKDAR Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
13	AB/1121/2024	ABJUR ISLAM @ AFJUR ISLAM Versus THE STATE OF ASSAM	MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA MR. S SUR	PP, ASSAM
14	AB/1122/2024	JAHANARA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM

ADMISSION

15	Crl.Pet./1336/2019 B/O	SAHAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. R ALI	MR. H A AHMED A RAHMAN MS. M DAS MD I H LASKAR M N KHAN PP, ASSAM
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BAIL HEARING (BA)

16	Bail Appln./2998/2023 WITH CASE RECORD(SCANNED COPY)	NUR ALOM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
17	Bail Appln./3972/2023 WITH CASE RECORD(SCANNED COPY)	MIZAN HUSSAIN @ MIRJAN HOSSEN Versus THE STATE OF ASSAM	MR. A AHMED MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
18	Bail Appln./4075/2023 WITH CASE RECORD(SCANNED COPY)	DONGKHANSIAM PAITE AND ANR Versus THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
19	Bail Appln./4088/2023 WITH CASE RECORD(SCANNED COPY)	LENMINTHANG KIPGEN AND 2 ORS Versus THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
20	Bail Appln./405/2024 WITH CASE RECORD(SCANNED COPY), B/O	SWAPAN KR. DEB @ SWAPAN KR. DAS Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. P DAIMARY MR. R. KARIM	PP, ASSAM
21	Bail Appln./430/2024	DIPANKAR ROY Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
22	Bail Appln./431/2024 WITH CASE RECORD(SCANNED COPY)	MOINUL HUSSAIN Versus THE STATE OF ASSAM	MR. A S AKAND MR. A HUSSAIN MR REZABUL HOQUE	PP, ASSAM
23	Bail Appln./473/2024 WITH CASE RECORD(SCANNED COPY)	AHMEDUR RAHMAN BARBHUIYA @ AHMEDUR BARBHUIYA Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	PP, ASSAM
24	Bail Appln./633/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	JASHIR UDDIN BARBHUIYA AND ANR Versus THE STATE OF ASSAM	MS B DEVI MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
25	Bail Appln./766/2024	KANAI LAL GOALA Versus THE STATE OF ASSAM	MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
26	Bail Appln./894/2024	MOHAMMAD SIRAJUDDIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM

27	Bail Appln./988/2024 FIXED	MUKLASUR ROHMAN @ MAKLESUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR	PP, ASSAM
28	Bail Appln./1063/2024 FIXED	AZIMUDDIN AND ANR. Versus THE STATE OF ASSAM	M. HOSSAIN MS. A SULTANA	PP, ASSAM
29	Bail Appln./1224/2024 FIXED	AKASH DAHAL Versus THE UNION OF INDIA	MR H P GUWALA MR. A BORO	SC, CUSTOMS
BAIL HEARING				
30	AB/2985/2023 FIXED	MD. MOKLESH ALI Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS. M. KHATUN	PP, ASSAM
31	AB/256/2024 FIXED	BUDHIN BORTHAKUR Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. R M DEKA MISS. R R KAKATI MS N MAHANTA	PP, ASSAM
32	AB/537/2024 FIXED	CHADDAM HUSSAIN @ SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
33	AB/554/2024 FIXED	REKIBUDDIN AHMED Versus STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MS. K K CHETIA PHUKAN	PP, ASSAM
34	AB/641/2024 FIXED	SAHIDULLAH LASKAR @ SAIDULLAH LASKAR Versus THE STATE OF ASSAM AND ANR	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
35	AB/656/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RASHIDUL ALI FAKIR Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR S RAHMAN MR. M ISLAM	PP, ASSAM
36	AB/989/2024 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
37	WITH AB/931/2024	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
ORDERS				
38	W.P.(CrI.)/9/2020 FIXED	VISHWATMA @ BHARAT GANDHI Versus THE STATE OF NAGALAND AND 2 ORS	MS. B S GOYAL MR. A J HAZARIKA	GA, NAGALAND
39	I.A.(CrI.)/156/2023 1 Y 5 M 7 D :WITH LCR 4 FILES, FIXED in CrI.A./352/2022 WITH CrI.A./352/2022	REJAUL KARIM @ MECHER ALI @ SAMIR ALI Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR	PP, ASSAM
40	CrI.A./479/2023 WITH LCR 4 FILES, FIXED WITH I.A.(CrI.)/1271/2023 in CrI.A./479/2023	REJAUL KARIM @ MECHER ALI @ SAMIR ALI Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MS S PATAR	PP, ASSAM
40	CrI.A./479/2023 WITH LCR 4 FILES, FIXED WITH I.A.(CrI.)/1271/2023 in CrI.A./479/2023	RIAZ UDDIN AND ANR. Versus THE STATE OF ASSAM	MR B SINHA	PP, ASSAM
41	CrI.Rev.P./529/2023 B/O	RIAZ UDDIN AND ANR. Versus THE STATE OF ASSAM	MR B SINHA	PP, ASSAM
41	CrI.Rev.P./529/2023 B/O	RABIYA KHATUN @ RABIA BIBI Versus THE STATE OF ASSAM AND ANR	MR. A ALI MR. Y ALI S ALI	PP, ASSAM

42	I.A.(CrI.)/1209/2023 WITH OFFICE NOTE in CRL.A(J)/12640/2023 WITH CRL.A(J)/12640/2023 (Filing Number)	CHOTO TUDU Versus THE STATE OF ASSAM AND ANR.	MS. M BARMAN (LEGAL AID COUNSEL)	PP, ASSAM
43	CrI.Pet./1314/2023 FIXED	CHOTO TUDU Versus THE STATE OF ASSAM AND ANR A GAZI MIYA @ MD GAZI ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS. M BARMAN MR. R ALI MR H A AHMED	PP, ASSAM
44	I.A.(CrI.)/262/2024 in CrI.Pet./365/2019 WITH CrI.Pet./365/2019	SMFG INDIA CREDIT CO. LTD Versus THE STATE OF ASSAM AND ANR. FULLERTON INDIA CREDIT COMPANY LTD. (FICCL) Versus THE STATE OF ASSAM AND ANR.	MR. M SHARMA MR S DEKA Mukesh Sharma	PP, ASSAM MR. D J SARMA (R-2) MS. J PAUL (R-2) PP, ASSAM
45	I.A.(CrI.)/338/2024 WITH LCR 2 FILES in CrI.Rev.P./394/2023 WITH CrI.Rev.P./394/2023	SMTI. RIYANKA SHARMA, Versus SHANKAR DEO SHARMA, SHANKAR DEO SHARMA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MS R SAHA MR. D GOSWAMI MS P MEDHI	MR. B J MUKHERJEE (r-2) MS R SAHA (r-2) PP, ASSAM PP, ASSAM
46	I.A.(CrI.)/373/2024 FIXED in Bail Appln./1067/2024 WITH Bail Appln./1067/2024	RABIRAM MURMU, Versus SRI LAKHIRAM MARDI, RABIRAM MURMU Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/05/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
6)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
7)	MR B ACHARYYA	20-04-2024	To	15-06-2024
8)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
9)	MR P C DEY	26-04-2024	To	04-05-2024
10)	MR. B P SINHA	25-04-2024	To	03-05-2024
11)	MR. S K SINHA	25-04-2024	To	22-05-2024
12)	MR. M DUTTA	01-05-2024	To	02-05-2024
13)	MR. D BORAH	30-04-2024	To	01-05-2024
14)	MR. D SAIKIA	30-04-2024	To	04-05-2024
15)	MR. M RAHMAN	30-04-2024	To	24-05-2024
16)	MR M Z AHMED	30-04-2024	To	02-05-2024
17)	MR. A M DUTTA	30-04-2024	To	02-05-2024
18)	MS B DUTTA	30-04-2024	To	02-05-2024
19)	MR. A R SIKDAR	01-05-2024	To	03-05-2024



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 1st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS
IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY
ORDERS, ADMISSION AND QUASHMENT MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1237/2024	MATIUR RAHMAN Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	
2	Bail Appln./1239/2024	LALCHAND ALI @ LAMBU Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
3	Bail Appln./1244/2024	SAMAR ALI AND ANR. Versus THE STATE OF ASSAM	MRS. R DEVI MR. A R TAHBILDAR	PP, ASSAM
4	Bail Appln./1245/2024	SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. R K D CHOUDHURY MS. L DEVI	PP, ASSAM
5	Bail Appln./1246/2024	AJU GHOSH Versus THE STATE OF ASSAM	MR. S BORA MR. D P MANDAL MR A.THAKURIA	PP, ASSAM
6	Bail Appln./1248/2024	FAIZUL ISLAM @ FAIJUL ISLAM Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
7	Bail Appln./1249/2024	JOINUDDIN AND ANR. Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. A HUDA	PP, ASSAM
8	Bail Appln./1251/2024	AZHARUL ISLAM @ AJAHARUL ISLAM Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
MOTION (AB)				
9	AB/1119/2024	SAMIR SHILL @ APPU SHILL AND ANR. Versus THE STATE OF ASSAM	MR. S BORA MR. D P MANDAL MR A.THAKURIA	PP, ASSAM
MOTION				
10	Crl.Pet./55/2024	SANJIVE NARAIN Versus MANOJ KUMAR BORAH	MR S BORTHAKUR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	

11	Crl.Rev.P./161/2024 FIXED	ABHIJIT SAIKIA Versus THE STATE OF ASSAM	MS N SAIKIA	PP, ASSAM
WITH				
12	Crl.Pet./32/2024	ABHIJIT SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MR. R K PRADHAN MR. A K SAIKIA	MR. P J BARMAN(R-4) MR W R MEDHI(R-4) MR P TALUKDAR(R-4) PP, ASSAM
ADMISSION				
13	Crl.Rev.P./285/2022 WITH LCR 1 FILE	MD. KUTUB UDDIN BARBHUIYA Versus MUSST RAJNA BEGUM BARBHUIYA AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. S D PURKAYASTHA (R-1) MR. K MIRA (R-1) MR. R D GUPTA (R-1) MS. S PHUKAN (R-1) PP, ASSAM
14	Crl.Rev.P./211/2023	MINAKSHI BARMAN Versus DHANTI LASKAR AND ANR	MR. A LAL MR. A DEKA MS. S TALUKDAR	MS M D MEDHI (R-1) MS J KALITA (R-1) MR S J BARUAH (R-1) MS R BORAH (R-1) PP, ASSAM
15	Crl.Rev.P./277/2023	KAUSTUV KRISHNA BHUYAN Versus BARNALI PATHAK	MS S BHOWMICK	MR M HASSAN MR M BARMAN
16	Crl.Rev.P./313/2023 WITH LCR 4 FILES	SIMA KALITA Versus THE STATE OF ASSAM AND ANR.	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	MR. A GANGULY (R-2) MS. M ROY(R-2) MR T CHHETRI(R-2) PP, ASSAM
17	Crl.A./89/2024	SURAJ DUSAD Versus THE STATE OF ASSAM AND ANR .	MR. P K MUNIR MS. P BORAH MR. A. GAYAN	PP, ASSAM
WITH				
	I.A.(Crl.)/300/2024 in CrI.A./89/2024	SURAJ DUSAD Versus THE STATE OF ASSAM AND ANR .	MS. P BORAH	PP, ASSAM
18	Crl.A./114/2024	MD. NISANUL ISLAM BARBHUIYA @ LISANUL BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
WITH				
	I.A.(Crl.)/391/2024 in CrI.A./114/2024	MD. NISANUL ISLAM BARBHUIYA @ LISANUL BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
19	Crl.A./115/2024	SHAHJAHAN HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
20	Crl.A./117/2024	JAKIR HUSSAIN LASKAR @ MD. JAKIR HUSSAIN LASKAR @ MITON Versus THE STATE OF ASSAM	MR. A M BARBHUIYA S. M. ZINNA	PP, ASSAM
WITH				
	I.A.(Crl.)/400/2024 in CrI.A./117/2024	JAKIR HUSSAIN LASKAR @ MD. JAKIR HUSSAIN LASKAR @ MITON Versus THE STATE OF ASSAM	MR. A M BARBHUIYA S. M. ZINNA	PP, ASSAM
BAIL HEARING (BA)				
21	Bail Appln./4487/2023 WITH CASE RECORD(SCANNED COPY)	MUJAMMIL HUSSAIN Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB

BAIL HEARING

22	AB/701/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. HAREJ ALI Versus THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM
23	AB/958/2024 FIXED	ATIQUUL ISLAM Versus THE STATE OF ASSAM	MS. M MALAKAR MR. R J SARMA MR. S D ROY	PP, ASSAM
ORDERS				
24	CRL.A(j)/62/2020 6 Y 4 M 19 D :WITH OFFICE NOTE, LCR 4 FILES	RASHAK MUCHAHARY Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
25	Crl.A./75/2020 WITH OFFICE NOTE	TRIDIB KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR. K SARMA MR D DAS MR. B J TALUKDAR	MR T CHAKRABORTY (R-2, 3) MR. D CHOUDHURY (R-2, 3) PP, ASSAM
26	CRL.A(j)/106/2020 4 Y 9 M 4 D :WITH OFFICE NOTE, LCR 4 FILES	TINKU TANTI Versus THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	PP, ASSAM
27	CRL.A(j)/12/2021 5 Y 12 M 1 D :WITH LCR 5 FILES, P.B.-1	AMULYA SAIKIA Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
28	CRL.A(j)/29/2021 6 Y 5 M 10 D :WITH OFFICE NOTE, LCR 3 FILES	ABDUL SHUBHAN Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
29	Crl.L.P./24/2023 WITH OFFICE NOTE, LCR 2 FILES(SCANNED COPY) in Crl.A./6707/2022 WITH Crl.A./6707/2022 (Filing Number)	NIKHIL BISWAS Versus THE STATE OF ASSAM AND 7 ORS.	MR D K BHATTACHARYYA DILME R.M. MOMIN MR A ATREYA	PP, ASSAM
30	W.P.(Crl.)/24/2023 FIXED	NIKHIL BISWAS . Versus THE STATE OF ASSAM AND 7 ORS B TOKO RUNEL Versus THE CHIEF SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR A ATREYA MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM MR A CHANDRAN, ADDL. SR. GA, ARUNACHAL PRADESH MR. K BORUAH (R-8) MR. M (R-8)
31	W.P.(Crl.)/25/2023 FIXED	TOKO RUNEL Versus THE CHIEF SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM MR A CHANDRAN, ADDL. SR. GA, ARUNACHAL PRADESH MR D K MEDHI (R-8) MR G TAKU (R-8)
32	Crl.A./194/2023 4 Y 8 M 27 D :	USMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. R MAJUMDAR MR. JUNM LASKAR	PP, ASSAM
33	I.A.(Crl.)/591/2023 WITH LCR 5 FILES in Crl.A./240/2023 WITH Crl.A./240/2023	BINAY KUMAR SINGHA Versus THE STATE OF ASSAM AND ANR.	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
34	I.A.(Crl.)/1130/2023 in Crl.Rev.P./11927/2023 WITH Crl.Rev.P./11927/2023 (Filing Number)	BINAY KUMAR SINGHA Versus THE STATE OF ASSAM AND ANR. ARUP SARMA Versus RASHMI REKHA DEVI	MR F A LASKAR MR. D H MOZUMDER MR S DAS	MR B ACHARYYA(R-2) MS. M ACHARYYA(R-2) PP, ASSAM MS. S E AHMED MR. J M DEKA MR. D J DAS MR. N PATHAK
35	Tr.P.(Crl.)/7/2024	ARUP SARMA Versus RASHMI REKHA DEVI (B) TAPAN BARMAN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR S DAS MR. M KALITA MS. P BASFORE	PP, ASSAM

36	Crl.Pet./62/2024	RAKESH SINGH Versus THE STATE OF ASSAM AND ANR	MR. I ALAM MR. T SK	PP, ASSAM
37	I.A.(Crl.)/193/2024 in Crl.A./1503/2024	BIPIN KUMAR Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS S K DAS	PP, ASSAM
	WITH Crl.A./1503/2024 (Filing Number)	BIPIN KUMAR Versus THE STATE OF ASSAM AND ANR. A	MR. M BISWAS	
38	I.A.(Crl.)/366/2024 in Crl.Pet./393/2024	MD MOSRAK ALI AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MS A HUSSAIN S AHMED	PP, ASSAM
	WITH Crl.Pet./393/2024	MD MOSRAK ALI AND 4 ORS Versus THE STATE OF ASSAM	MS A HUSSAIN S AHMED	PP, ASSAM
QUASHMENT				
39	Crl.Pet./385/2022 B/O	DAWAR WASHIM AHMED Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	MR. R DE (R-2) MR. P NEOG (R-2) PP, ASSAM
40	Crl.Pet./525/2023	SUVA AGARWAL @ SUVAM BHIMSARIA AND ANR Versus THE STATE OF ASSAM AND ANR	MR R SHARMA MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR. S BISWAS (R-2) MR. H BURAGOHAIN (R-2) MS. D DEVI (R-2) PP, ASSAM
41	Crl.Pet./559/2023 WITH LCR 4 FILES	HARI CH KALITA @ DEKA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MD K RAHMAN MR. SAIDUL ALOM	MR. J K GOSWAMI PP, ASSAM
42	Crl.Pet./872/2023	RAJIV PRASAD AND 5 ORS Versus RANI KUMARI	MR G N SAHEWALLA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	MR. S P ROY JYOTISH DAS MS P DEY
	WITH I.A.(Crl.)/50/2024 in Crl.Pet./872/2023	RANI KUMARI, Versus RAJIV PRASAD AND 5 ORS	MR. S P ROY JYOTISH DAS	MR G N SAHEWALLA
43	Crl.Pet./935/2023	ISMAIL ALI Versus FAKHRUL ISLAM AND 2 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
	WITH I.A.(Crl.)/1243/2023 in Crl.Pet./935/2023	FAKHRUL ISLAM AND ANR Versus ISMAIL ALI AND ANR.	MR. R C DAS MR S HUSSAIN	MR. M U MONDAL PP, ASSAM
44	Crl.Pet./1091/2023 WITH LCR 2 FILES(SCANNED COPY)	DHIRONJOY NAIDING AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B BARUAH MR. R A MAZUMDER M. ROBBANI MR U RONGPI	MS. R DEKA (r-2) MR R M DAS (r-2) MR. C SHARMA (r-2) D JAIN (r-2) PP, ASSAM
45	Crl.Pet./56/2024	PARAMJIT SINGH DHILLON AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA	PP, ASSAM
46	Crl.Pet./87/2024	MANAB JYOTI DAS Versus THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	MR L KALITA (R-2) PP, ASSAM
HEARING				
47	Crl.Rev.P./550/2022 WITH LCR(SCANNED COPY), FIXED	MANOJ SHARMA Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	MS B R A SULTANA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/05/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
6)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
7)	MR B ACHARYYA	20-04-2024	To	15-06-2024
8)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
9)	MR P C DEY	26-04-2024	To	04-05-2024
10)	MR. B P SINHA	25-04-2024	To	03-05-2024
11)	MR. S K SINHA	25-04-2024	To	22-05-2024
12)	MR. M DUTTA	01-05-2024	To	02-05-2024
13)	MR. D BORAH	30-04-2024	To	01-05-2024
14)	MR. D SAIKIA	30-04-2024	To	04-05-2024
15)	MR. M RAHMAN	30-04-2024	To	24-05-2024
16)	MR M Z AHMED	30-04-2024	To	02-05-2024
17)	MR. A M DUTTA	30-04-2024	To	02-05-2024
18)	MS B DUTTA	30-04-2024	To	02-05-2024
19)	MR. A R SIKDAR	01-05-2024	To	03-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 1st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./3555/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL KADIR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
BAIL HEARING				
2	AB/106/2024 FIXED	OMAR FARUK Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
3	AB/260/2024 FIXED	PANESWAR BRAHMA Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/05/2024

1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
6)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
7)	MR B ACHARYYA	20-04-2024	To	15-06-2024
8)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
9)	MR P C DEY	26-04-2024	To	04-05-2024
10)	MR. B P SINHA	25-04-2024	To	03-05-2024
11)	MR. S K SINHA	25-04-2024	To	22-05-2024
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14)	MR. D SAIKIA	30-04-2024	To	04-05-2024
15)	MR. M RAHMAN	30-04-2024	To	24-05-2024
16)	MR M Z AHMED	30-04-2024	To	02-05-2024
17)	MR. A M DUTTA	30-04-2024	To	02-05-2024
18)	MS B DUTTA	30-04-2024	To	02-05-2024
19)	MR. A R SIKDAR	01-05-2024	To	03-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday, 1st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1	MACApp./558/2022 SHRI ARUN KUMAR PAUL Versus THE DIVISIONAL MANAGER and 6 ORS,	MS.L BORAH	
2	MACApp./689/2022 SRI NABAJIT DAS Versus SRI SANTOSH KAPUR AND 2 ORS	MS. D DEKA	MR. A DUTTA MR. R C PAUL (r-3) MRS. P M DUTTA
3	MACApp./842/2022 MUSSTT RAHIMA BEGUM Versus MUSSTT AJUFA BEGUM LASKAR AND 7 ORS	MR. N HAQUE MR. M B U AHMED MR K UDDIN MR. S R BARBHUIYA MR M HUSSAIN	MR. M TALUKDAR MR. A SHAKIL MR G S BORO
4	MACApp./844/2022 MD DIDARAT ALI Versus MRS MINU BEGUM and 10 ORS	MR B BURAGOHAIN MR.P K GOGOI MR.N AHMED MR.J P KACHARI	
5	RFA/10/2024 GAIL (INDIA) LTD. AND 2 ORS. Versus SSK EXPORT LTD. AND ANR.	MR. S MITRA MR A K BORO	MR. A K SAHEWALLA (r-1,2) MR. W SHARMA (r-1,2) MS Z DOLEY (r-1,2)
	WITH I.A.(Civil)/889/2024 in RFA/10/2024	MR. S MITRA MR A K BORO	MR. A K SAHEWALLA (r-1,2) MR. W SHARMA (r-1,2) MS Z DOLEY (r-1,2)
6	RFA/11/2024 OM PRAKASH SWAMI Versus SURESH SWAMI	MR. C BHATTACHARYYA MR. A DAS MS. C KALITA	
	WITH I.A.(Civil)/970/2024 in RFA/11/2024	MR. C BHATTACHARYYA MR. A DAS MS. C KALITA	
7	MFA/16/2024 NEW INDIA ASSRANCE COMPANY LTD. Versus MALLIKA SULTANA AND 5 ORS H	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR F A LASKAR MR. D H MOZUMDER (r-1,4,5,6)
	WITH I.A.(Civil)/613/2024 in MFA/16/2024	MS. P BORTHAKUR	SC, SEC. EDU.

8	MACApp./85/2024	NEW INDIA ASSURANCE COMPANY LIMITED Versus MONJULA KACHARI AND ORS. E	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MRS. S ROY (R-4) MR. M DUTTA (R-1) MS F N ZAMAN(R-4)
9	MACApp./181/2024 CAVT. NO.01982/024,	NEW INDIA ASSURANCE CO. LTD. Versus SHARMILA TURI AND 4 ORS.	MR. R K BHATRA MR. A SAIKIA MS P HUJURI MR H BHAGAWATI N DKHAR	MR. K R BORA R GOGOI MR. D K BORAH FOR CAVEATOR
	WITH I.A.(Civil)/1241/2024 in MACApp./181/2024	NEW INDIA ASSURANCE CO. LTD. Versus SHARMILA TURI AND 4 ORS.	MR. K K BHATRA MR. A SAIKIA MS P HUJURI MR H BHAGAWATI N DKHAR	MR. K R BORA R GOGOI MR. D K BORAH
10	MACApp./182/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus RINA DEVI BORA AND 3 ORS.	MRS L SHARMA MR. K K BHATTA	
	WITH I.A.(Civil)/1245/2024 in MACApp./182/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus RINA DEVI BORA AND 3 ORS.	MRS L SHARMA MR. K K BHATTA	
ORDERS				
11	LA.App./12/2005	NORTH EAST FRONTIER RAILWAY Versus KADIRUDDIN AHMED AND ORS	MS.S MAHANTA MS.B DEVI	
12	LA.App./16/2005	NORTH EAST FRONTIER RAILWAY Versus KRISHNA RAM NATH AND ORS	MS.S MAHANTA MS.B DEVI	MR.S SAIKIA MR.N K KALITA
13	LA.App./10/2005 WITH LCR	NORTH EAST FRONTIER RAILWAY Versus KHARGESWAR SARMA	MS.S MAHANTA MS.B DEVI	
14	LA.App./11/2005 WITH	NORTH EAST FRONTIER RAILWAY Versus DEBEN BASUMATARY AND ORS	MS.S MAHANTA MS.B DEVI	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA
15	LA.App./13/2005 WITH	NORTH EAST FRONTIER RAILWAY Versus BHUPENDRA NATH SARMA AND ORS	MS.S MAHANTA MS.B DEVI	
16	LA.App./14/2005 WITH LCR WITH	NORTH EAST FRONTIER RAILWAY Versus BELETI BALA NATH AND ORS	MS.S MAHANTA MS.B DEVI	SC, RAILWAYS
17	LA.App./15/2005 WITH LCR WITH	NORTH EAST FRONTIER RAILWAY Versus ABALA KAKATI AND ORS	MS.S MAHANTA MS.B DEVI	
18	LA.App./17/2005 WITH	NORTH EAST FRONTIER RAILWAY Versus SANAT NATH AND ORS	MS.S MAHANTA MS.B DEVI	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.K R PATHAK
	MC/1908/2005 in LA.App./17/2005 WITH	N.E.F. RLY. Versus S NATH and ORS.	MS.S MAHANTA MS.B DEVI	MR.M R PATHAK
19	LA.App./18/2005 WITH LCR	NORTH EAST FRONTEIR RAILWAY Versus DHARANI KANTA SHARMA AND ORS	MSB DEVI MS.S MAHANTA	

20	MFA/140/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus SMT. SUNITA DEVI and ANR,	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.S C PANDIT MR.J KALITA MR. N BORUAH (R1) MR S DAS (R1) MS.J RABHA
21	MFA/133/2018	MANJU PATGIRI AND ANR Versus UNION OF INDIA	MR D C K HAZARIKA MR B DAS MS J KALITA	MR. B SARMAH MR. B SARMA DR. B N GOGOI SC, RAILWAY
22	RFA/15/2019	MD HEDAYAT ULLAH Versus ABDUL RAHMAN	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MS M DAS MR. A IKBAL MR. P SAIKIA	
23	MACApp./275/2019 WITH LCR	RINA KSHATRIYA AND ANR Versus GAFUR ALI AND 2 ORS.	MR. A HUSSAIN MR. A MOBARAQUE	MRS. B ACHARYA (R2) MR. A ACHARYA (R2) MR. M S ALAM (r-1)
24	WITH MACApp./271/2019	ANANDA KSHATRIYA AND ANR Versus GAFUR ALI AND 2 ORS.	MR. A HUSSAIN MR. A MOBARAQUE	MRS. B ACHARYA (R3) MR. A ACHARYA (R3) MR. M S ALAM (r-1)
25	I.A.(Civil)/3909/2019 IN MFA 37/2014(D/O) in MFA/37/2014	NATIONAL INSURANCE CO. LTD. Versus MINA MIRDHA and ANR	MRS. S ROY	MR D CHAKRABORTY MR. M RAHMAN
26	MFA/24/2020 CAVT. NO.0420/2020 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus SMTI HASINA BEGUM AND ANR	MR. S K GOSWAMI MR. R SHARMA	MR S DAS FOR CAVEATOR
	WITH I.A.(Civil)/1304/2020 in MFA/24/2020	THE ORIENTAL INSURANCE CO. LTD. Versus SMTI HASINA BEGUM AND ANR	MR. S K GOSWAMI MR. R SHARMA	MR S DAS FOR CAVEATOR
	WITH I.A.(Civil)/2279/2023 in MFA/24/2020	SMTI HASINA BEGUM Versus THE ORIENTAL INSURANCE CO. LTD AND ANR	MR S DAS	MR. S K GOSWAMI MR. R SHARMA
27	I.A.(Civil)/134/2020 in RFA/18104/2019	M/S NORTH EASTERN CHEMICALS INDUSTRIES (P) LTD. AND ANR Versus ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND ANR	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR. M SAHEWALLA	MR. N C DAS (r-2) MR H DAS MS. M DEVI (r-2) MR. A DAS (r-2) MR P GOGOI FOR CAVEATOR
	WITH RFA/18104/2019 (Filing Number)	M/S NORTH EASTERN CHEMICALS INDUSTRIES (P) LTD. AND ANR Versus ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND ANR		
28	MFA/139/2021	SANU THAPA @ SANU MAYA LAMA AND 2 ORS Versus SMTI. YANGCHEN PEMA AND ANR.	MR. A R AGARWALA MS. R LAILA MD. K ALI	MS. R D MOZUMDAR (R-2) MS. C MOZUMDAR (R-2) MR. S P SHARMA (R-2)
	WITH CO/19/2022 in MFA/139/2021	UNITED INDIA INSURANCE COMPANY LTD. Versus SANU THAPA @ SANU MAYA LAMA AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
29	CO/26/2022 in MFA/50/2022	KHALIL ALI @ KHOLIL ALI AND ANR. Versus MIRJAN ALI AND 2 ORS.	MR. A R AGARWALA MS. R LAILA MD. K ALI	
	WITH MFA/50/2022 CAVT. NO. 00362/022,	UNITED INDIA INSURANCE COMPANY LTD. Versus MD. KHALIL ALI AND 3 ORS.	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	MR. A R AGARWALA FOR CAVEATOR

30	MFA/91/2022	UNION OF INDIA AND ANR Versus MS MEGHALAYA CEMENTS LTD.	MR. B CHAKRAVARTY	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
31	MFA/102/2022	NEW INDIA ASSURANCE COMPANY LTD Versus MD AKBOR ALI AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
32	MFA/103/2022	NATIONAL INSURANCE COMPANY LTD. Versus MOSTAN ALI@MASTAN ALI@ MASTAK ALI AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3558/2022 in MFA/103/2022	NATIONAL INSURANCE COMPANY LTD. Versus MOSTAN ALI@MASTAN ALI@ MASTAK ALI AND ANR. B	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
33	MFA/106/2022 WITH LCR	THE UNION OF INDIA Versus MD. ZAKIR HUSSAIN	DR. B N GOGOI	
	WITH I.A.(Civil)/3346/2022 in MFA/106/2022	THE UNION OF INDIA Versus ZAKIR HUSSAIN	DR. B N GOGOI	
34	I.A.(Civil)/316/2022 in RFA/11101/2021	M/S ASSAM TRADE CORPORATION AND ANR Versus SUDHIR JALAN AND ANR.	MR. B CHAKRAVARTY MRS. R DEVI MR. A R TAHBILDAR MR. D DOLEY	MR G N SAHEWALLA (R-1,2) MR M SAHEWALLA (R-1,2) MS. S. TODI (R-1,2) MR H K SARMA (R-1,2) MS T J SAHEWALL (R-1,2)A MS K BHATTACHARYYA (R-1,2)
	WITH RFA/11101/2021 (Filing Number)	M/S ASSAM TRADE CORPORATION AND ANR. Versus SUDHIR JALAN AND ANR. B	MR. B CHAKRAVARTY	
35	I.A.(Civil)/2717/2022 in RFA/7794/2022	THE EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND 2 ORS. Versus SADEKA BEGAM AND 5 ORS.	MR G N SAHEWALLA MR. P KHATANIAR MR A A KHAN MR. P DEKA MS. S. TODI MS K BHATTACHARYYA	MR. D NANDI (R-2) MR. D NANDI (R-2) MS P SARMAH MS P SARMAH
	WITH RFA/7794/2022 (Filing Number)	THE EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND 2 ORS. Versus SADEKA BEGAM AND 5 ORS. F	MR A A KHAN	
36	I.A.(Civil)/3659/2022 in RFA/8588/2022	AJOY KR. BORUAH Versus ANJAN KR. BORUAH AND 2 ORS.	MR B BURAGOHAIN MR. P K GOGOI MRS. B TALUKDAR MR J P KACHARI	MR B SHARMA
	WITH RFA/8588/2022 (Filing Number)	AJOY KR. BORUAH Versus ANJAN KR. BORUAH AND 2 ORS. F	MR B BURAGOHAIN	
37	RFA/16/2023	LABA RABHA AND ANR. Versus KAMALESWARI RABHA AND 4 ORS.	MR B C TALUKDAR MR K TALUKDAR	DR. P K GOSWAMI DR. P K GOSWAMI MR A BARMAN (R- 1, 5)
38	MFA/41/2023 WITH LCR	UNION OF INDIA AND ANR. Versus M/S SHREE SHIV SAI STEEL INDUSTRIES	MR. K GOGOI	
39	MFA/91/2023 WITH LCR	SONARAM GORH AND ANR Versus THE UNION OF INDIA	MR B C DAS MS J KALITA	DY.S.G.I.
40	MFA/103/2023 WITH LCR	UNION OF INDIA Versus M/S ABCI INFRASTRUCTURES PVT. LTD.	MR. K GOGOI	

41	MACApp./339/2023 WITH LCR 2 FILES	ICICI LOMBARD GENEAL INSURANCE COMPANY LTD. Versus BIMALA KHATUN AND 5 ORS. H	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A R SIKDAR MR. S Ali (R 1-4) MR. S I TALUKDAR
42	I.A.(Civil)/1448/2023 in RFA/3981/2023	THE FOOD CORPORATION OF INDIA AND 2 ORS. Versus SADHU SAIKIA	MR B K SINGH MR D AKRAM	
	WITH RFA/3981/2023 (Filing Number)	THE FOOD CORPORATION OF INDIA AND 2 ORS. Versus SADHU SAIKIA H	MR B K SINGH	
43	I.A.(Civil)/1627/2023 in RFA/25/2023	M/S WELKIN PROMOTERS PVT LTD AND ANR Versus ON THE DEATH OF BANKIM CH CHANGKAKOTI BIPASHA CHANGKAKOTI AND 3 ORS (A)	MR. R K BHUYAN	MR. B D DEKA MR. M DAS N CHAUDHURY MR A DEKA
	WITH RFA/25/2023	M/S WELKIN PROMOTERS PVT LTD AND ANR Versus ON THE DEATH OF BANKIM CH CHANGKAKOTI BIPASHA CHANGKAKOTI AND 3 ORS (A)	MR. R K BHUYAN	MR. B D DEKA MR. M DAS N CHAUDHURY MR A DEKA
44	I.A.(Civil)/3098/2023 in MFA/12361/2023	ORIENTAL INSURANCE COMPANY LTD Versus HAJARAT ALI AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MFA/12361/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus HAJARAT ALI AND ANR.	MS. R D MOZUMDAR	
45	I.A.(Civil)/3103/2023 in MFA/9834/2023	NATIONAL INSURANCE COMPANY LTD. Versus ROHIM ALI AND ANR	MRS. S ROY	
	WITH MFA/9834/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus ROHIM ALI AND ANR A	MRS. S ROY	
	WITH I.A.(Civil)/9835/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus ROHIM ALI AND ANR A	MRS. S ROY	
46	I.A.(Civil)/3626/2023 in MFA/14094/2023	THE NATIONAL INSURANCE COMPANY LTD. Versus DACHIJA TANTI AND 2 ORS.	MR. P J BARMAN	
	WITH MFA/14094/2023 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD Versus DACHIJA TANTI AND 2 ORS. A	MR. P J BARMAN	
47	MFA/1/2024 WITH LCR	M/S ASKARAN RAKESH KUMAR PINCHA Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA M. KALITA	MR. K GOGOI DY.S.G.I.
48	I.A.(CrI.)/377/2024 AB 4312/2023(D/O) in AB/4312/2023	SAMIR CHOWDHURY Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
49	I.A.(Civil)/709/2024 WITH LCR in RFA/53/2018	GUNADA BHUYAN AND ANR Versus HERAMBA SAIKIA AND 3 ORS	MR N N UPADHYAYA MR N N UPADHYAYA	MR. A GANGULY MR. A BORA MR T CHHETRI
	WITH RFA/53/2018	ON THE DEATH OF SONARAM BHUYAN HIS LEGAL HEIRS- Versus HERAMBA SAIKIA AND 3 ORS	MR. J DEKA MR N N UPADHYAYA	MR. A GANGULY (R1-3) MR. A BORA (R1-3) MR T CHHETRI (R1-3)

	<p>WITH I.A.(Civil)/3399/2022 in RFA/53/2018</p>	<p>GUNADA BHUYAN AND ANR. Versus HERAMBA SAIKIA AND 3 ORS</p>	<p>MR N N UPADHYAYA MR. B B KAKATI</p>	<p>MR. A GANGULY MR. A BORA MR T CHHETRI</p>
50	<p>I.A.(Civil)/1195/2024 in Tr.P.(C)./102/2023</p>	<p>PUNIT AGARWALA Versus BHANUJA MODI</p>	<p>DR. N DEKA MS P CHAKRABORTY MS N MANSURI</p>	<p>MR. M AGARWALLA</p>
	<p>WITH Tr.P.(C)./102/2023</p>	<p>PUNIT AGARWALA Versus BHANUJA MODI</p>	<p>MR S N KRISHNATRAYA DR. N DEKA MR H K J AHMED MR R YASIN MS P CHAKRABORTY MS N MANSURI</p>	<p>MR. M AGARWALLA MS P GOGOI</p>
51	<p>I.A.(Civil)/1196/2024 WITH LCR in MFA/80/2012</p>	<p>UNION OF INDIA Versus ON THE DEATH OF RESPONDENT SUHASH DAS, HIS LEGAL HEIRS TO BE IMPLEADED AS</p>		
	<p>WITH MFA/80/2012</p>	<p>UNION OF INDIA Versus SUBHASH DAS</p>	<p>MSB DEVI MR G GOSWAMI, RLY.ADV. MRS. M PHUKAN MS.R R BORAH</p>	<p>DR.B AHMED MR.H K GOGOI MR.S R BARBHUIYA MR.S ROY MR.M H LASKAR</p>
	<p>WITH I.A.(Civil)/1197/2024 in MFA/80/2012</p>	<p>UNION OF INDIA Versus ON THE DEATH OF RESPONDENT SUHASH DAS, HIS LEGAL HEIRS TO BE IMPLEADED AS</p>		
	<p>WITH I.A.(Civil)/1198/2024 in MFA/80/2012</p>	<p>UNION OF INDIA Versus ON THE DEATH OF RESPONDENT SUHASH DAS, HIS LEGAL HEIRS TO BE IMPLEADED AS</p>		
52	<p>I.A.(Civil)/1247/2024 in MACApp./1823/2024</p>	<p>NATIONAL INSURANCE CO. LTD. Versus SITA GIRI AND 5 ORS.</p>	<p>MRS L SHARMA MR. K K BHATTA</p>	
	<p>WITH MACApp./1823/2024 (Filing Number)</p>	<p>NATIONAL INSURANCE COMPANY LTD Versus SITA GIRI AND 5 ORS F</p>	<p>MR. K K BHATTA</p>	
	<p>WITH I.A.(Civil)/1825/2024 (Filing Number)</p>	<p>NATIONAL INSURANCE COMPANY LTD Versus SITA GIRI AND 5 ORS F</p>	<p>MR. K K BHATTA</p>	
53	<p>I.A.(Civil)/1249/2024 in MACApp./3873/2024</p>	<p>SIKTA RANI DAS AND 4 ORS. Versus MD. JIYABUL HUSSAIN MAZUMDER AND 2 ORS.</p>	<p>MR. M TALUKDAR</p>	
	<p>WITH MACApp./3873/2024 (Filing Number)</p>	<p>SIKHA RANI DAS AND 4 ORS Versus JIYABUL HUSSAIN MAZUMDER AND 2 ORS F</p>	<p>MR. M TALUKDAR</p>	

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LEAVE NOTE OF ADVOCATES FOR 01/05/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
6)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
7)	MR B ACHARYYA	20-04-2024	To	15-06-2024
8)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
9)	MR P C DEY	26-04-2024	To	04-05-2024
10)	MR. B P SINHA	25-04-2024	To	03-05-2024
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12)	MR. M DUTTA	01-05-2024	To	02-05-2024
13)	MR. D BORAH	30-04-2024	To	01-05-2024
14)	MR. D SAIKIA	30-04-2024	To	04-05-2024
15)	MR. M RAHMAN	30-04-2024	To	24-05-2024
16)	MR M Z AHMED	30-04-2024	To	02-05-2024
17)	MR. A M DUTTA	30-04-2024	To	02-05-2024
18)	MS B DUTTA	30-04-2024	To	02-05-2024
19)	MR. A R SIKDAR	01-05-2024	To	03-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 1st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/3344/2023 in WP(C)/5043/2023	THE BRANCH MANAGER Versus BOGIDHOLA TEA AND TRADING CO. (P) LTD., AND 2 ORS	MR. P DAS	MR B KAUSHIK
	WITH WP(C)/5043/2023	BOGIDHOLA TEA AND TRADING CO. (P) LTD., Versus THE RESERVE BANK OF INDIA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. P DAS (R- 3,4,5)
ADMISSION				
2	WP(C)/2594/2015	ON THE DEATH OF PRADIP DAS HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 4 ORS	MR.M DAS	GA, ASSAM MR. J HANDIQUE, SC, REVENUE AND DISASTER MANAGEMENT DEPTT. (R-1) MR. S. BORA, SC, G M D A
3	WITH WP(C)/2667/2015	KESHAV CHANDRA DAS and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR.S MUNIR MS.D DEKA MR. C K NATH	GA, ASSAM MR. S. BORA, SC, G M D A
4	WP(C)/3853/2016	MRS. SUNIA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MS.S AHMED MRS.S P HUSSAIN	GA, ASSAM MR.K MUNIR(R-4) MR.M H RAJBARBHUIYAN(R-3) MS.P HATIGAYARI(R-3) MS.R CHETRIR-3 MR.P K MUNIR(R-4) MR.C DAS(R-4) MR.A MUNIR(R-4)
5	WP(C)/4591/2016	SUREN TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	GA, ASSAM MR.H SARMA(R-7) MR.Y S MANNAN(R-7) MR.A D CHOUDHURY(R-7) MS.M BHATTACHARYYA(R-7) MS.S GOHAINR-7 SC, G M D A

6	WITH WP(C)/7852/2018	PRAFULLA DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	GA, ASSAM MR D CHOUDHURY (R6) MR. P S DEKA (SC, REVENUE DEPARTMENT) MR. M CHOUDHURY (R6) MR. T ALI (R6)
7	WP(C)/5244/2017	SOTYEN BARMAN and 3 ORS. Versus THE ASSAM STATE ELECTRICITY BOARD and 3 ORS.	MRM H AHMED MD.A HUSSAIN	SC, A S E B MS. D D BARMAN, ADDITIONAL SENIOR GA
	WITH I.A.(Civil)/229/2021 in WP(C)/5244/2017	SOTYEN BARMAN AND 3 ORS. Versus THE ASSAM STATE ELECTRICITY BOARD AND 4 ORS.	MR M H AHMED MR A HUSSAIN	SC, A S E B
8	WP(C)/1036/2019	THE TIWA AUTONOMOUS COUNCIL Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NEOGI	GA, ASSAM SC, BTC
9	WP(C)/1069/2019	HARESWAR PATOWARY AND 13 ORS. Versus THE GENERAL MANAGER, POWER GRID CORPORATION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MS. P AHMED MR. Z H AHMED	GA, ASSAM SC, REVENUE SC, PGCI LTD.
10	WP(C)/1139/2019	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR H I CHOUDHURY G UDDIN MR. A SARMA MR. K KALITA MR E SHITIRI	GA, ASSAM
11	WP(C)/1325/2019 FIXED	PROMILA HASDA Versus THE STATE OF ASSAM AND 3 ORS.	MS P BARUAH MR. D C C PHUKAN MS. ANNA K P	GA, ASSAM G UDDIN
12	WP(C)/2098/2019	KALAPUNA CHAKMA AND 4 ORS. Versus THE ADDITIONAL SECRETARY TO THE GOVT. OF ASSAM AND 2 ORS	MRS. K K CHOUDHURY MS P KALITA	GA, ASSAM
13	WP(C)/2169/2019	RANJAN BORUAH Versus THE STATE OF ASSAM AND 7 ORS.	MRS L BORUAH MISS. M BORAH MR. B B BORAH	SC, FOREST
14	WITH WP(C)/4195/2018	SHRI RANJAN BORUAH Versus THE STATE OF ASSAM AND 6 ORS.	MISS. M BORAH MR. B B BORAH MR. PARTHIB KR. GOSWAMI	SC, FOREST
15	WP(C)/8891/2019 CAVT. NO.1214/2019	MD. HASAN ALI AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. A M AHMED(R-7) MR. S Y AHMED R-6 MR. M K HUSSAIN (FOR CAVEATOR) R-6 MRS. S Y AHMED (FOR CAVEATOR) MR J M SULAIMAN (R-7) MR K U AHMED (FOR CAVEATOR) R-6
	WITH I.A.(Civil)/4326/2019 in WP(C)/8891/2019	KUTUB UDDIN AHMED Versus HASAN ALI AND 8 ORS	MR. A M AHMED MR. J M SULAIMAN	SC, CO OP MS. D S NEOG MR. M K HUSSAIN MR. A B T HAQUE
16	WP(C)/8963/2019	TRANS INDIA DEVELOOPERS LTD. AND ANR. Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S SHARMA MR. S CHETIA ASSTT.S.G.I. SC, INCOME TAX
17	WP(C)/9112/2019	INDRAJIT DUTTA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R M DEKA MR. D CHETIA	MS. S NEWAR MR D KHAN SC, GDD

18	WP(C)/9133/2019	SURESH SHARMA Versus UNION OF INDIA AND ANR.	MR. S CHETIA MR. J P MORE	ASSTT.S.G.I.
19	WP(C)/3721/2020 B/O	M/S. BARPETA PURBANCHAL ENTERPRISE, Versus THE STATE OF ASSAM AND 5 ORS.	MR. J SARMAH	SC, PNRD GA, ASSAM SC, FINANCE SC, ASEC
20	WP(C)/721/2021 FIXED	M/S BARAK COLD STORAGE PVT. LTD. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D K SHARMA MR. D J DAS	SC, APDCL MR. P N GOSWAMI
21	WP(C)/5442/2021 B/O	AMAN SATYA KACHROO TRUST Versus THE UNION OF INDIA AND 31 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/5537/2021 FIXED	TASLIMA BIBI @ BEGUM Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 7 ORS	MD R ISLAM MR D N SARMA S K DAS	GA, ASSAM SC, APDCL MR. A GOGOI (r-8) MS RUKMINI BARUA (r-8) MS PADMINI BARUA (r-8)
23	WP(C)/5791/2021	SHIBLAL KUHAR Versus THE STATE OF ASSAM AND 7 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM MRS. R DEVI MR. B SARMA (ADDL. PUBLIC PROSECUTOR, ASSAM, R-8) SC, REVENUE SC, NF RLY
24	WP(C)/6176/2021	MANGHI LAL SINGHI Versus THE UNION OF INDIA AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	MR. B N GOGOI ASSTT.S.G.I. SC, INCOME TAX
25	WP(C)/6184/2021	M/S CAPITAL ENTERPRISES AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. N UPADHYAY MR. P DAS MR RAJEEV AGARWAL	SC, GST
26	WP(C)/6490/2021 FIXED	ARUN KUMAR BARMAN Versus THE DIMA HASAO AUTONOMOUS COUNCIL AND 5 ORS	MR S BORTHAKUR MR. P K BORAH	GA, ASSAM SC, NHAI SC, DIMA HASAO
27	WP(C)/3795/2022	MANAS BOBORA AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, REVENUE SC, PWD
28	WP(C)/3886/2022	SUSMITA DAS (RAY) Versus THE STATE OF ASSAM AND 7 ORS	MR M J QUADIR MR. K MIRA MR S U LASKAR	MR S DUTTA (r-5) GA, ASSAM MS. S. MOCHAHARI (r-5) MR. S DUTTA (r-5) SC, REVENUE
29	WP(C)/4032/2022	ASHIYA KHATUN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR M R ADHIKARI MS M BORAH	GA, ASSAM MR M AHMED (R-5) MR A. ALI (R-5) N. CHOUDHURY (R-5) SC, REVENUE
30	WP(C)/5148/2022	JAHANARA BEGUM AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-5) M N KHAN (r-5)
	WITH			
31	WP(C)/5176/2022	MD. IKBAL AHMED KHAN AND 14 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-5) M N KHAN (r-5)

32	WP(C)/5189/2022	PRATAP BORTHAKUR AND 17 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR. T J MAHANTA MR. P S DEKA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	GA, ASSAM SC, NHAI MR. J I BORBHUIYA (r-10,12 to 15) MR. P BOIRAGI (r-10,12 to 15) MR. S J SARMAH (r-10,12 to 15) SC, REVENUE ASSTT.S.G.I.
33	WP(C)/6532/2022	ABDUR RAHIM AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. DITUL DAS MR. R RAHMAN	GA, ASSAM MR. S C BISWAS (R-6) MR N AHMED (R6) M M ZAMAN (R6) SC, REVENUE
34	WP(C)/7257/2022	MUKTADIR HUSSAIN CHOUDHURY AND 7 ORS Versus ASSAM BOARD OF REVENUE AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR	MR. SAILENDRA DEKA (r-2,3,4) MR J DAS (r-2,3,4) SC, REVENUE
35	WP(C)/7822/2022	RANJIT KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. R A CHOUDHURY MS S S ZIA	SC, P AND R.D. GA, ASSAM MR. A K SAHEWALLA (R-7) MR. W SHARMA (R-7) MR P GOGOI (R-7)
36	WP(C)/8453/2022	SAILENDRA KUMAR NATH Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR.	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, AFDC
37	WP(C)/1515/2023	MONJURUL HAQUE BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR B KAUSHIK MR B CHOUDHURY P ADHIKARI Mr Arindam Baruah	GA, ASSAM
38	WP(C)/1550/2023	MUSLHA UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR B KAUSHIK P ADHIKARI	GA, ASSAM
39	WP(C)/6661/2023	ABDUL HAI Versus THE STATE OF ASSAM AND 8 ORS.	MR A A DEWAN MS S RAJBONGSHI S N ULLAH MR M K DAS MR H A RASHID	GA, ASSAM
40	WP(C)/1076/2024	UNION OF INDIA AND 2 ORS Versus M/S GSR VENTURES PRIVATE LIMITED	MR H GUPTA	OTOLI KITS
41	WP(C)/1165/2024	AJANTA BORDOLOI GAYAN Versus THE STATE OF ASSAM AND 4 ORS	MS. D J BORAH MR. B CHETRI	GA, ASSAM SC, FINANCE SC, REVENUE

ORDERS

42	WP(C)/1391/2014	MD. ALTAB HUSSAIN and 3 ORS. Versus THE STATE OF ASSAM AND 31 ORS	MR. M H LASKAR MS. B DAS	MR. G N SAHEWALLA MR. G N SAHEWALLA MR. P J PHUKAN GA, ASSAM MR. M SARMA MR. M SARMA MS. I GOHAIN (R16, R20) MR. MD ASLAM MR. MD ASLAM MR. B K DAS (R13,R18) MR. N DAS MR. P DEKA MR. P DEKA MR. K R BOROOAH MR. A CHETIA MR. A CHETIA MR H P GUWALA (R13,R18) MS J A AHMED (R16, R20) MS. S. TODI MR. L M KSHETRY SC, P C B A SC, INDUSTRIES DEPTT. GA, ASSAM
43	WP(C)/7580/2019	MANOJ KUMAR SAHU Versus THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM
44	WP(C)/2980/2020	MITHILA KANU Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
45	WP(C)/1487/2022 B/O	PRAFULLA KALITA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM
46	Review.Pet./64/2024 WITH WP(C)/2789/2019 (D/O)	THE STATE OF ASSAM AND 3 ORS. Versus NAVIN KUMAR GOENKA AND 3 ORS.	MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT	GA, ASSAM
47	I.A.(Civil)/1087/2024 IN WP(C)/2977/2019(D/O) in WP(C)/2977/2019 WITH MC/26/2024	JOYDEV BISWAS AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S Z RAHMAN	GA, ASSAM
48	I.A.(Civil)/1175/2024 in WP(C)/7404/2019 WITH WP(C)/7404/2019	JOYDEV BISWAS AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. R MAZUMDAR MR. N I KHAN MR. S Z RAHMAN MR. S Z RAHMAN	GA, ASSAM SC, BTC SC. REVENUE
48	I.A.(Civil)/1175/2024 in WP(C)/7404/2019 WITH WP(C)/7404/2019	PRADEEP GOEL Versus THE STATE OF ASSAM AND 8 ORS.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	GA, ASSAM MD S I AHMED MR. T DEURI SC, C B I
48	I.A.(Civil)/1175/2024 in WP(C)/7404/2019 WITH WP(C)/7404/2019	PRADEEP GOEL Versus THE STATE OF ASSAM AND 8 ORS.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	GA, ASSAM MR. Y S MANNAN MD S I AHMED (R-5) MR. T DEURI (R-5) MRS. R S DEURI (R-5) MS RIMPI DUTTA SC, C B I
HEARING				
49	WP(C)/314/2024 B/O WITH I.A.(Civil)/558/2024 in WP(C)/314/2024	NURTAZUL HOQUE AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M I HUSSAIN MS. P AHMED SK ABDULLAH MR S ISLAM	GA, ASSAM SC, FOREST
49	WP(C)/314/2024 B/O WITH I.A.(Civil)/558/2024 in WP(C)/314/2024	NURTAZUL HOQUE AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. M I HUSSAIN MS. P AHMED SK ABDULLAH MR S ISLAM	GA, ASSAM SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 01/05/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
6)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
7)	MR B ACHARYYA	20-04-2024	To	15-06-2024
8)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
9)	MR P C DEY	26-04-2024	To	04-05-2024
10)	MR. B P SINHA	25-04-2024	To	03-05-2024
11)	MR. S K SINHA	25-04-2024	To	22-05-2024
12)	MR. M DUTTA	01-05-2024	To	02-05-2024
13)	MR. D BORAH	30-04-2024	To	01-05-2024
14)	MR. D SAIKIA	30-04-2024	To	04-05-2024
15)	MR. M RAHMAN	30-04-2024	To	24-05-2024
16)	MR M Z AHMED	30-04-2024	To	02-05-2024
17)	MR. A M DUTTA	30-04-2024	To	02-05-2024
18)	MS B DUTTA	30-04-2024	To	02-05-2024
19)	MR. A R SIKDAR	01-05-2024	To	03-05-2024



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[For Wednesday, 1st May 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/108/2024 FIXED	SAJAL DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
2 WP(C)/1634/2024 FIXED	NAZMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	SC, EDU
3 WP(C)/1729/2024 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MD. S ALOM MR. M S ALAM	GA, ASSAM MR. M S ALAM SC, SEC. EDU.
4 WP(C)/2261/2024	A. MEMMA SINGHA Versus THE STATE OF ASSAM AND 6 ORS.	MR M R ADHIKARI MS M BORAH	SC, HIGHER EDU GA, ASSAM SC, FINANCE DEPTT.
5 WP(C)/2271/2024 B/O	JIBAN CH. CHOUDHURY AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S HAZARIKA	SC, SEC. EDU. SC, BTC
6 WP(C)/2272/2024	JOYANTI DOIMARI Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU SC, FINANCE DEPTT.
7 WP(C)/2276/2024	MIZANUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, ELEM. EDU GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
ORDER (STAY VACATING)			
8 I.A.(Civil)/1112/2024 FIXED in WP(C)/1603/2024	SMT. MINAKSHI GOSWAMI Versus ASSAM MADHYAMIK SIKSHAK ARU KARMACHARI SANTHA AND 3 ORS	MR. P D NAIR MR G ALAM	GA, ASSAM SC, EDU
WITH WP(C)/1603/2024	ASSAM MADHYAMIK SIKSHAK ARU KARMACHARI SANTHA Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	GA, ASSAM SC, EDU
9 I.A.(Civil)/1226/2024 in WP(C)/1309/2024	SOURAV DEY AND ANR Versus MONUJ DOWERAH AND 3 ORS	MR R DHAR MR N N UPADHYAYA MR N N UPADHYAYA MR. B B KAKATI	SC, HIGHER EDU MR. B K DAS

	WITH WP(C)/1309/2024	MONUJ DOWERAH Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA	SC, HIGHER EDU MR R DHAR (R-4,5) MR N N UPADHYAYA (R-4,5) MR D BORUAH MR. B B KAKATI (R-4,5)
			ADMISSION	
10	WP(C)/1902/2023 PART-HEARD, FIXED	SARIT DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, HIGHER EDU MR. T C CHUTIA, SC, SEBA MR N N UPADHYAYA MR D K ROY, SC, SEBA MR. D UPAMANYU(R-6) MR. B B KAKATI SC, HEALTH AND FAMILY WELFARE DEPARTMENT
11	WP(C)/5004/2021	SHAHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
12	WP(C)/5072/2021	MONOWARA KHATUN AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
13	WITH WP(C)/3882/2021	MD. ASHAN ALI SK AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM SC, FINANCE DEPTT.	SC, ELEM. EDU GA, ASSAM
14	WITH WP(C)/4299/2021	SHAHABUDDIN MONDAL AND 61 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
15	WITH WP(C)/6156/2021	BAHARUL ISLAM AND 71 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
16	WITH WP(C)/1068/2022	NURAL ISLAM AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU SC, FINANCE
17	WP(C)/5564/2021	PRAKASH BAISHYA AND 174 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. A MANNAF MD A S ALI	GA, ASSAM SC, SEC. EDU.
18	WITH WP(C)/5441/2021	MD. JOYNAL ABEDIN AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	SC, RMSA SC, SEC. EDU.
19	WP(C)/6407/2021	MONICHANDA BARTHAKUR ALIAS MONICHANDRABORTHAKUR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHATANIAR	MS M BORAH (R-5) MS. S BURAGOHAIN (R-5) MR. B B BORAH (R-5) SC, SEC. EDU.
20	WP(C)/7069/2021	REJAKUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. J LASKAR	GA, ASSAM SC, EDU
21	WP(C)/7135/2021	MOUCHAM ALAM MOUSTAFA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, ELEM. EDU
22	WP(C)/7300/2021	GUNJAN KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. D GOGOI	SC, HIGHER EDU MR. N J KHATANIAR (R-7) MR. M KHAN (r-4,5,6) MR. J RAHMAN (r-4,5,6) MR D GOGOI (R-8) MR R ISLAM (r-4,5,6) SC, G U

	WITH I.A.(Civil)/462/2022 in WP(C)/7300/2021	GUNJAN KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. D GOGOI	SC, HIGHER EDU SC, HIGHER EDU
23	WP(C)/793/2022	GEETAMONI BHUYAN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR A K AZAD	SC, SEC. EDU.
24	WP(C)/4894/2022 B/O	RANJIT KUMAR BORA AND 86 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P H KONWAR	SC, ELEM. EDU
25	WP(C)/6050/2022 FIXED	MIZANUR AHMED AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR. S H RAHMAN (R-5) GA, ASSAM (R-4) MR S M T CHISTIE, SC, DEPTT. OF SCHOOL (SEC.) EDU. (R-1 TO 3)
26	WP(C)/6535/2022 FIXED	BHIMBIR DEWRY Versus THE STATE OF ASSAM AND 6 ORS	MR. T DEURI MS. A MEDHI MR A ATREYA	SC, ELEM. EDU SC, BTC
27	WP(C)/2489/2023 B/O	SASINDRA MAHANANDA AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. R P SARMAH MR. D DOLEY MS A DEKA	SC, ELEM. EDU DY.S.G.I.
28	WP(C)/2664/2023 FIXED	ASHMITA BHARADWAJ Versus THE STATE OF ASSAM AND ANR.	MR B KAKATI MR A ALI	SC, ELEM. EDU
	WITH			
29	WP(C)/2666/2023	ASHA HAJARIKA Versus THE STATE OF ASSAM AND ANR.	MR B KAKATI MR A ALI	SC, SEC. EDU.
30	WP(C)/5032/2023	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	SC, HIGHER EDU
31	WP(C)/5954/2023 FIXED	MD. FAZLUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM DY.S.G.I. SC, SSA
32	WP(C)/6057/2023 B/O	MONTU MINZ AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DOLEY MS A DEKA	SC, ELEM. EDU DY.S.G.I. SC, SSA
33	WP(C)/760/2024 FIXED	RITU KUMAWAT Versus ASSAM COUNCIL OF MEDICAL REGISTRATION AND 3 ORS	MS P AGARWAL MR. B J DAS MS. N CHOUDHURY	MR. D K BAIDYA (SC, NMC) SC, HEALTH
		ORDERS		
34	Review.Pet./106/2021 PART-HEARD, FIXED, WITH WP(C)/3386/2018 (D/O)	ON THE DEATH OF BIJOY SHANKAR THAKUR HIS LEGAL HEIRS, Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (r-8) MR. N J KHATANAR MS. D MUSAHARY MR K KASHYAB (r-8) SC, SEC. EDU. MR. R BARPUJARI SC, FINANCE
	WITH			
35	WP(C)/4729/2021	ON THE DEATH OF BIJOY SHANKAR THAKUR, HIS LEGAL HEIRS REP. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (R-4) MR. M BHATTARAI (R-4) MR P BHATTACHARJYA (R-4) SC. EDU.
36	WP(C)/1885/2023 PART-HEARD	SMTI CHITRALEKHA KONWAR Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. J C GOGOI (R-7) MR. K KALITA (R-7) MR B ISLAM (R-7) SC, SEC. EDU.

	WITH I.A.(Civil)/1616/2023 in WP(C)/1885/2023	KHANINDRA CHANGMAI Versus SMTI CHITRALEKHA KONWAR AND 6 ORS.	MR. J C GOGOI MR B ISLAM	GA, ASSAM MR. J I BORBHUIYA
37	Cont.Cas(C)/401/2015	SMTI GITA RANI KALITA Versus PREETAM SAIKIA and 3 ORS	MR.R C SAIKIA MS.K SAIKIA MRS.A BORAH	MR.R MAZUMDAR(R-1) MS.A VERMA(R-1) MS.S KHANIKAR(R-1) MRG K SINGHR-3 MR.N SARMA(R-2) MR.D CHETIA(R-2) MS.R MAZUMDAR(R-2)
	WITH Review.Pet./117/2021	STATE OF ASSAM Versus GITA RANI KALITA	MR. D SAIKIA MS K DAS	MR. R C SAIKIA
39	Cont.Cas(C)/391/2017	DIPA BHATTACHARJEE Versus DR. RAVI KOTA AND ORS	MR.R ISLAM MD.A HUSSAIN	MR. D SAIKIA MS U DAS(R-1) MS.S KHANIKAR(R-1) MR. B GOGOI MR P NAYAK MR A CHALIHA
40	WP(C)/5217/2017 CAVT. NO. 1181/17	MD. NAZMUL ISLAM Versus THE STATE OF ASSAM and 11 ORS.	MR H R A CHOUDHURY DR.B AHMED MR. I H SAIKIA MR. B PURKAYASTHA MR. M R CHOUDHURY MR.S SUTRADHAR MS L HMAR	MR S DEY (R10) MR. N DHAR (R10) MR.T ROY MS.B SARKAR MR.S K GHOSH(R-8) MR. S S ROY (SC, NCTE) MS.F AHMED(R-8) MR.S DEY SC, SECONDARY EDUCATION FOR CAVEATOR MR.S C KOYAL SC, ASSAM UNIVERSITY
	WITH I.A.(Civil)/2155/2020 in WP(C)/5217/2017	NAZMUL ISLAM Versus THE STATE OF ASSAM and 11 ORS.	MR. I H SAIKIA MR. M R CHOUDHURY MS L HMAR	MR. S C KEYAL SC, ASSAM UNIVERSITY
41	Cont.Cas(C)/30/2018 FIXED	KAMAL SAJATI Versus R.C.JAIN AND ORS.	MR. A R TAHBILDAR MS. R DEVI	MR. D SAIKIA MR. D SAIKIA MR. D MOZUMDER MS. P CHAKRABORTY MR. A DEKA MR R CHAKRAVORTY MR. N J KHATANIAR (R4) MR. U SARMA (R4) MR T THAKURIA MS. N PHUKAN
42	Cont.Cas(C)/109/2018	BISWAJIT GOGOI AND 9 ORS. Versus PREETOM SAIKIA AND 7 ORS.	MS. B BHUYAN MS. N BORAH	MR. A DEKA MR. R MAZUMDAR MS. A VERMA MRS. R BORAH MS U DAS MR. G TAYE SC, SEC. EDU. MS. R CHAKRABORTTY
	WITH I.A.(Civil)/2709/2022 in Cont.Cas(C)/109/2018	BISWAJIT GOGOI AND 9 ORS. Versus PREETOM SAIKIA AND 7 ORS.	MS. B BHUYAN MS B BORA	
43	Cont.Cas(C)/42/2020	SOHIDUR RAHMAN Versus PREETAM SAIKIA AND 3 ORS	MR. P SAIKIA MS M DAS	MR. D SAIKIA MR. D SAIKIA MR. P KATAKI MS. P CHAKRABORTY MR. M R LASKAR MR. R MAZUMDAR MS. D MUSAHARY MR D KALITA

44	Cont.Cas(C)/261/2020	BIDYUT JYOTI BORA Versus PRITAM SAIKIA AND 3 ORS.	MR. P J SAIKIA MR. R S MISHRA	MR. D SAIKIA MR S NEOGI MR. R MAZUMDAR
45	Cont.Cas(C)/447/2020	PRATIMA BAISHYA AND 4 ORS Versus PREETOM SAIKIA AND 4 ORS	MRS. K DEVI MS R P BARUAH	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR. B GOGOI MR P NAYAK MR A CHALIHA
46	Cont.Cas(C)/475/2020	ABDUL JALIL LASKAR Versus P.K.CHAKI AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM	MS. N PHUKAN MS K DAS
47	Cont.Cas(C)/50/2021 FIXED	KUSUM KALITA Versus AMAR JYOTI BARMAN, ACS AND ANR.	MR P KATAKI MRS R BEGUM MS. M DEVI	MR. S BORA
48	WITH WP(C)/403/2017	SMT. KUSUM KALITA Versus THE STATE OF ASSAM and 4 ORS.	MR.P KATAKI MRM HALOI	SC, EDUCATION
49	Cont.Cas(C)/310/2021	PRASANNA SWARGIARY AND 3 ORS Versus MANORANJAN KAKATI and ANR.	MR. A ROSHID MS. M R DEVI	MR. A DEKA MR. N J KHATANIAN (R-1) MR B KAUSHIK (R-2)
50	Cont.Cas(C)/294/2022 B/O	ANWARUL ISLAM LASKAR Versus B B DEV CHOUDHURY, IAS AND ANR	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH MR D SAIKIA MR B KAUSHIK
51	Cont.Cas(C)/431/2022 FIXED	ABU KHAYER SK. Versus SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR. N J KHATANIAN MS. N BORDOLOI
52	WITH I.A.(Civil)/1109/2023 in Cont.Cas(C)/431/2022	ABU KHAYER SK. Versus SMT. SURANJANA SENAPATI, JONESWARI ME SCHOOL Versus SURANJANA SENAPATI AND ANR	MR. M R KHANDAKAR	SC, ELEM. EDU
52	Cont.Cas(C)/712/2022 B/O	JONESWARI ME SCHOOL Versus SURANJANA SENAPATI AND ANR	MR. M KHAN MR A K DAS J. AKTAR	SC, ELEM. EDU MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MR. P K BORAH (R-1) MR. U SARMA (R-2) MR B KAUSHIK (R-2)
53	WP(C)/2271/2022 FIXED	SMTI. NAVANITA GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. U DUTTA	SC, ELEM. EDU
54	I.A.(Civil)/1977/2023 WITH WP(C)/974/2008 (D/O) in WP(C)/5434/2017	MEHBUB ALAM CHOUDHURY, Versus THE STATE OF ASSAM and 5 ORS.	MR.G N SAHEWALLA MR.P DEKA MS T J SAHEWALLA MD.ASLAM	SC, ELEM. EDU
54	WITH WP(C)/5434/2017	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM and 4 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, ELEMENTARY EDUCATION
55	WITH WP(C)/2499/2019	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MR P DEKA MD ASLAM MR. A CHETIA MS. S KATAKEY	SC, ELEM. EDU
56	WITH WP(C)/2939/2020	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA	SC, ELEM. EDU

57	WITH WP(C)/5255/2022	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	SC, ELEM. EDU
58	WP(C)/5036/2023 B/O	CHIKAMDAR TIRKEE AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DOLEY MS A DEKA	SC, ELEM. EDU DY.S.G.I.
59	WP(C)/5584/2023 CAVT. NO.09352/023, B/O	MAZID ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	MR. S HAZARIKA (FOR CAVEATOR) SC, SEC. EDU.
60	WITH WP(C)/4843/2023 CAVT. NO. 09352/023,	MD. MAZID ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	MR. S HAZARIKA(CAVEATOR) SC, EDU
61	WP(C)/6637/2023 FIXED	PHATIK BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
62	Cont.Cas(C)/166/2024 B/O	SHORIFUL ISLAM Versus NARAYAN KONWAR, IAS AND 3ORS	MR. R ISLAM S HOQUE	
63	I.A.(Civil)/892/2024 in WP(C)/5524/2022	THE ASSAM UNIVERSITY AND 6 ORS Versus ANAMIKA YADAV	SC, ASSAM UNIVERSITY	MR. D BORAH
	WITH WP(C)/5524/2022	ANAMIKA YADAV Versus THE ASSAM UNIVERSITY AND 6 ORS	MRS. R BORAH MR. D BORAH	SC, ASSAM UNIVERSITY SC, U G C

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LEAVE NOTE OF ADVOCATES FOR 01/05/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
6)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
7)	MR B ACHARYYA	20-04-2024	To	15-06-2024
8)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
9)	MR P C DEY	26-04-2024	To	04-05-2024
10)	MR. B P SINHA	25-04-2024	To	03-05-2024
11)	MR. S K SINHA	25-04-2024	To	22-05-2024
12)	MR. M DUTTA	01-05-2024	To	02-05-2024
13)	MR. D BORAH	30-04-2024	To	01-05-2024
14)	MR. D SAIKIA	30-04-2024	To	04-05-2024
15)	MR. M RAHMAN	30-04-2024	To	24-05-2024
16)	MR M Z AHMED	30-04-2024	To	02-05-2024
17)	MR. A M DUTTA	30-04-2024	To	02-05-2024
18)	MS B DUTTA	30-04-2024	To	02-05-2024
19)	MR. A R SIKDAR	01-05-2024	To	03-05-2024